



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2234/2022 FIXED	MIRA DEKA Versus PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
2	WP(C)/7153/2022 FIXED	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, CO OP GA, ASSAM
<u>ADMISSION</u>				
3	Mat.App./66/2018 FIXED	SMT PINKY BALMIKI Versus SRI SUNIL BALMIKI	MS M HAZARIKA MR. M K BORAH	
4	PIL/21/2020 FIXED, WITH WP(C)/5388/2021 (D/O), WP(C)/3396/2021 (D/O)	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
5	WITH Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
6	WITH Review.Pet./166/2022	BISWAJIT ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM

7	WP(C)/1810/2020 FIXED	U.V. ASSETS RECONSTRUCTION COMPANY LTD. Versus THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	MR A KALITA (R-5) MR. M MAHANTA (R-5) Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
8	WP(C)/2413/2021 FIXED	UNION OF INDIA AND 3 ORS Versus SATYENDRA NATH	MR M KATO	MD R ISLAM MR D N SARMA
9	WP(C)/7338/2021	SATISH KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
10	Cont.App.(C)/1/2022 FIXED, WITH Cont.Cas.(C)/530/2019 (D/O)	RUPAN GOPE Versus SAUNDRYYA PRASAD DUTTA	MR. I A TALUKDAR	
11	WA/13/2022 FIXED, WITH LCR	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
12	ITA/17/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S ARIHANT INTERNATIONAL LTD.	MR. S CHETIA	
13	WA/74/2022 CAVT. NO.01472/022, CAVT./147/2022 WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR MR. U K NAIR MR. M P SARMA FOR CAVEATOR
14	WA/292/2022 FIXED	THE DEPUTY COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN AND ANR. Versus ABUL KACHEM AND ANR. F	MR. S C BISWAS MS A BORAH	MR. R MAJUMDAR MS A DAS MS. J GHOSH ASSTT.S.G.I.
15	WA/371/2022 B/O, CAVT./1384/2022	RINA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM
16	WA/374/2022	PINTU KUNDU AND 6 ORS Versus THE INDIAN OIL CORPORATION AND 15	MR M Z AHMED MS. B DUTTA MR. A M DUTTA MR. S K SHARMA	SC, I O C
ORDERS				
17	PIL(Suo Moto)/3/2017 FIXED	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R- 5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE

18	WITH PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
19	WA/251/2017 FIXED	ASSAM POWER DISTRIBUTION CO. LTD. and ANR, Versus GREEN ASSAM TEA INDUSTRIES,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	
20	WP(C)(Suo Moto)/8/2018 FIXED, AT 2:00 PM	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
21	WP(C)(Suo Moto)/13/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, GHC	GA, ARUNACHAL PRADESH GA,ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
22	WA/44/2018 FIXED	JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
	WITH I.A.(Civil)/655/2018 in WA/44/2018	MD JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
23	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
	WITH			
24	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
25	Mat.App./14/2021 FIXED, WITH LCR	SMTI. UMA RAY Versus MRIDUL RAY	MR. P J SAIKIA MR. P BORDOLOI	MR U DAS MR. S SAIKIA MS S BORO
26	PIL/32/2021 BY SLIP	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
27	PIL/38/2021 FIXED	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
28	PIL/41/2021 FIXED	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
29	I.A.(Civil)/894/2021 FIXED, WITH Mat.App./13/2014 (D/O) in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS

30	WITH Cont.Cas(C)/289/2022	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI H A AHMED MR A S SK	MR. R M DAS
31	PIL/12/2022 FIXED	DEBAJIT GUPTA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
32	Mat.App./21/2022 FIXED	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	MR. K K DEKA
	WITH I.A.(Civil)/2092/2022 in Mat.App./21/2022	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	
33	Mat.App./27/2022 FIXED, WITH LCR	JITURAJ BARMAN Versus KABITA DAS (BARMAN)	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	
34	Mat.App./29/2022 FIXED	APU TUMUNG . Versus PRIYANKA BORO	MR. M A ISLAM MR J I MONDAL MR J ISLAM	
35	PIL/60/2022 FIXED	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
36	PIL/67/2022 FIXED	BIJAN CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM
37	WA/234/2022 CAVT. NO.08022/022, FIXED, CAVT./802/2022	NUR HUSSAIN Versus THE STATE OF ASSAM AND 14 ORS	MR. R ALI H A AHMED MR A S SK	SC, P AND R.D. GA, ASSAM MR. N H MAZARBHUIYAN MR. N HAQUE (r-7 to 15) MR. A SARMA MD S HUSSAIN (R-7 TO 14) MR. S R BARBHUIYA (r-7 to 15) MR M HUSSAIN MR. M H SAIKIA FOR CAVEATOR
38	WA/280/2022 FIXED	MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP MR. J LASKAR (r-6,913,15 to 18) MR R DAS (r-4)
	WITH I.A.(Civil)/2663/2022 in WA/280/2022	MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP
39	WA/350/2022 FIXED	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, A I C T E MR. A AHMED (r-6) MR. S K MEDHI MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3227/2022 in WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
40	I.A.(Civil)/890/2022 FIXED in WA/274/2022	CENTER FOR ENVIRONMENT PROTECTION (CEP) Versus THE STATE OF MIZORAM AND ORS.		GA, MIZORAM

WITH
WA/274/2022

CENTER FOR ENVIRONMENT
PROTECTION (CEP)
Versus
THE STATE OF MIZORAM AND ORS. B

MR LALNUNMAWIA

MR. P D NAIR (R7,R8, R11,
R12, R24, R28, R29, R31,
R33, R38, R510-562)
MR. A CHETRY (R7,R8, R11,
R12, R24, R28, R29, R31,
R33, R38, R510-562)
MR. P GOSWAMI (r-5)
MR G ALAM (R7,R8, R11,
R12, R24, R28, R29, R31,
R33, R38, R510-562)
MR S DAS (R-41 TO 50)
MR. H ROHMAN (R7,R8,
R11, R12, R24, R28, R29,
R31, R33, R38, R510-562)
S R A NASER (R7,R8, R11,
R12, R24, R28, R29, R31,
R33, R38, R510-562)
MR K DEKA (R-41 TO 50)
S BORA (r-5)
MS S GOYAL (R7,R8, R11,
R12, R24, R28, R29, R31,
R33, R38, R510-562)
MR H K SARMA (r-5)
MR BHARGAV DAS (r-5)
ADDL. GA, MIZORAM
AG, MIZORAM

41 I.A.(Civil)/3521/2022
B/O, WITH WP(C)/9034/2019
(D/O)
in WP(C)/9034/2019

INTIAZ AHMED
Versus
STATE BANK OF INDIA AND 2 ORS.

MS. P CHAKRABORTY
MS. A DAS

MR. K K NANDI
MR. A J GHOSH

42 I.A.(Civil)/3540/2022
in WA/13870/2022

PHANINDRA MOHAN DAS
Versus
PRADIP CHANDRA DAS AND ANR.

MR. N DHAR
MD. B HUSSAIN
MR. B K SEN
MR F HAQUE
MR A HUSSAIN

SC, APDCL

WITH
WA/13870/2022
(Filing Number)

PHANINDRA MOHAN DAS
Versus
PRADIP CHANDRA DAS AND ANR. E

MR. N DHAR

HEARING

43 WP(C)/2919/2018
FIXED

PRAFULLA GOVINDA BARUAH
Versus
THE STATE OF ASSAM AND ANR.

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

GA, ASSAM
DR R C BORPATRA
GOHAIN(ADV. GEN)

44 WA/247/2019
FIXED

MRS. SWAPNA KALITA
Versus
ASSAM GRAMIN VIKASH BANK AND 5
ORS

MR DEBA KUMAR DAS
MR K SINGH
MR K SINGH

MR T CHAKRABORTY
MR. D CHOUDHURY
SC, A G V B

45 WA/224/2020
FIXED

THE MANAGEMENT OF NORTH EASTERN
REGIONAL AGRICULTURAL MARKETING
CORPORATION LTD.
Versus
THE WORKMEN

MR H K DAS
MR D J DAS
MR. A R GOGOI
MR. U PATHAK

MS. P DUTTA (R-1)
MR. N K BARUA (R-1)

46 WA/38/2021
FIXED

PRAKASH CHANDRA SAIKIA
Versus
THE STATE OF ASSAM AND 2 ORS.

MS D SAIKIA (AMICUS
CURIAE)
PETITIONER IN PERSON

GA, ASSAM
MR. A SARMA (r-2,3)
MR. LENTSO (r-2,3)
MR H KALITA (r-2,3)

47 WP(C)/3810/2022
FIXED

DR. LOKMAN ALI
Versus
THE STATE OF ASSAM AND 2 ORS

MR. A R BHUYAN
MR. M A I HUSSAIN
MS R A MOSTAFI
N ISLAM

SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL TAKE UP ADDITIONAL HEARING CAUSELIST DATED 07-11-2022 TO 22-12-2022(RELATING TO DIVISION BENCH-II) AND SPECIAL CAUSE LIST DATED 21-11-2022 TO 02-12-2022(RELATING TO DIVISION BENCH-II),ALONG WITH THE FOLLOWING MATTERS

MATTERS RELATING TO CRIMINAL APPEAL WILL BE TAKEN FIRST BEFORE ADJUCATING THE WP(C) RELATING TO FOREIGNER MATTER

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4802/2022 FIXED, WITH LCR	SHUKORUN NESSA @ SUKUR NAHAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/7773/2022	AKBOR ALI MAZUMDER @ AKBAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/7774/2022	NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MS. S K NARGIS M. RAHMAN MS. A MESEN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/7776/2022	MALEKA BANU Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

5	WP(C)/7778/2022	MUSTT ZAMILA KHATUN @ JAMILA KHATUN @ JAMILA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/7779/2022	SABED ALI @ SOBED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M H TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/7784/2022	SAHIDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/7788/2022	SADULLAH Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR A HAQUE MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/7796/2022	SAKERA KHATUN @ CHAKERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/7801/2022 B/O	KOHINUR BEGUM @ KAHINUR BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/7803/2022	MANIKJAN KHATUN Versus UNION OF INDIA AND 6 ORS	MR. J AHMED MR A HAQUE MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/7808/2022	SANOWAR ALI Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
13	WP(C)/7810/2022	AYTAN NESSA @ AYTAN BEWA @ AITON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/7811/2022	JAYAN UDDIN @ JAYALUDDIN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M AHMED OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/7812/2022	MUSTT AMBIA BEGUM @ MUSTT AMBIA JAHAN Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ADMISSION

16	WP(C)/6044/2022 FIXED, WITH LCR	SUBASH DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. T ROY MS. B SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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17	WP(C)/6252/2022 FIXED, WITH LCR	NUR MOHAMMAD Versus THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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ORDERS

18	WA/173/2016 FIXED	RAJENDRA SARMA Versus THE STATE OF ASSAM and 3 ORS	MR.J PAUL MS.B DAS MR A PAUL MS.M M MAHANTA	SC, SEC. EDU. GA, ASSAM
19	I.A.(Civil)/1447/2022 FIXED in WA/2753/2022	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS.	MR. D SAIKIA MS. P CHAKRABORTY SC, SECONDARY EDUCATION SC. EDU.	MS. R DEVI

WITH

WA/2753/2022
(Filing Number)

THE STATE OF ASSAM AND 3 ORS.
Versus
KAMAL SAJATI AND 5 ORS. F

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT
3:00 PM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./23/2021 FIXED, WITH WP(C)/1705/2015 (D/O), CAVT./310/2015 (D/O)	ANIS ALAM KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	SC, SEC. EDU. MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEBA
2	Review.Pet./115/2021 FIXED, WITH WP(C)/6859/2018 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus PRANAB GOSWAMI	MR. N UPADHAYAY	MR. A MOBARAQUE
3	I.A.(Civil)/3556/2022 B/O, WITH Arb.P./35/2021 (D/O) in Arb.P./35/2021	M/S S D CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MR. M BISWAS MS M DAS	ASSTT.S.G.I.

HEARING

4	WP(C)/6653/2014 FIXED	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
5	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
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19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4111/2021	ABDUL WAHAB Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU SC, U G C
	WITH			
2	Cont.Cas(C)/254/2022	DR. ABDUL WAHAB Versus DHARMA KANTA MILI	MR S BORTHAKUR MR. J ABBAS	MR. D SAIKIA MR. K GOGOI
3	Cont.Cas(C)/701/2022 FIXED	ASIT BARAN ROY AND 8 ORS Versus DR. BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE DEPTT.
4	Cont.Cas(C)/704/2022 FIXED	ERSHAD ALI SK Versus SURANJANA SENAPATI	MR Z HUSSAIN MR. M HOQUE	SC, ELEM. EDU
5	Cont.Cas(C)/705/2022 FIXED	MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	
6	Cont.Cas(C)/715/2022	DILIP KUMAR TALUKDAR AND 4 ORS Versus DR. BIJOYA CHUODHURY AND 2 ORS	MR. N SARMA MR H BEZBARUA	
7	WP(C)/1090/2022	DILIP DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR. U K NAIR MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
8	WP(C)/1440/2022	MINA KUMARI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR D DEKA MR. S HAZARIKA MR S SARMAH	SC, EDU
	WITH			
9	WP(C)/3431/2021	MRS MOUSUMI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, SEC. EDU.
	WITH			
	I.A.(Civil)/594/2022 in WP(C)/3431/2021	MRS MOUSUMI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	

10	WP(C)/4439/2022	SAIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5932/2022 FIXED, PERSONAL APPEARANCE AT 10:30 AM	MD. MOYNUL KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN R BEGUM H G DAISY	SC, ELEM. EDU
12	WP(C)/7058/2022 FIXED	NIKHIL GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR A KONWAR MS M DAS	SC, ELEM. EDU
13	WP(C)/7068/2022 FIXED	DR. MD. SHIRAZUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	SC, SEC. EDU.
14	WITH Cont.Cas(C)/243/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE OF ALITANGONI OSMANIA H. S.SCHOOL AND ANR. Versus PRITAM SAIKIA	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. D SAIKIA MR S M T CHISTIE
15	WP(C)/7523/2022 FIXED	JENIFER SATHOULIU Versus THE UNION OF INDIA AND 4 ORS	MR. R P SARMAH MRS. R RONGMEI MS. S DEVI	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
16	WP(C)/7644/2022 FIXED	NUR ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR A ALI	SC, ELEM. EDU SC, BTC SC, SSA
17	WP(C)/7727/2022 FIXED	DEBEN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM R KR DAS	SC, SEC. EDU.
18	WP(C)/7769/2022	MANASH PRATIM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	SC, SEC. EDU.
19	WP(C)/7786/2022	KANIKA NATH Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
20	WP(C)/7789/2022	RINTU RANJAN PHUKAN Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
21	WP(C)/7802/2022	KAZI ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI	SC, SEC. EDU. SC, FINANCE
22	WP(C)/7813/2022	MASUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. S B LASKAR MS S R MAZARBHUIYA MR. H A LASKAR MS A BEGUM	SC, ELEM. EDU GA, ASSAM

ORDER (STAY VACATING)

23	I.A.(Civil)/3505/2022 B/O in WP(C)/2988/2022 WITH WP(C)/2988/2022	CHANDANA DEKA Versus SUBHRA SABHAPANDIT AND 7 ORS. SUBHRA SABHAPANDIT Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. I CHOWDHURY SR ADV MR. S HAZARIKA MR S SARMAH	SC, EDU MR. M K CHOUDHURY SC, HIGHER EDU MR. K N CHOUDHURY (R-6) MR. M K CHOUDHURY (R7, R8) MR T N SRINIVASAN (R3- R5) MR. J PATOWARY (R-6) MR P BHARDWAJ (R3-R5) MR. M SARMA (R7, R8) MS N MAHANTA (R-6)
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ADMISSION

24	WP(C)/5333/2015 FIXED	DR. RUPA BARMAN BORGHAIN and ANR Versus THE GAUHATI UNIVERSITY and 4 ORS	MR.M K CHOUDHURY MR. A K SARMA (P-2) MR.G Z AHMED MR D KALITA (P-2) MR.A A HUSSAIN	MR.M CHOUDHURY(R-4) MR.D CHOUDHURY(R-4) MR.T ALI(R-4) MR.R THAKURIA(R-3) SC, G U MR.L P SHARMA(R-3)
25	Review.Pet./141/2018 WITH WP(C)/5660/2009 (D/O)	LONGSING TERANG and ANR Versus THE STATE OF ASSAM and 107 ORS	MR.B CHAKRABORTY MR.T R SARMA MR.N G KUNDU MR.L GOGOI MR.P K CHOUDHURY	MR. B ULLAH MR. P HAZARIKA MS. S MAHANTA (R-12,13,15,21,43,46,50,51,53,55,66,68,74,82,83,85,86) MR. M MAHANTA (R-12,13,15,21,43,46,50,51,53,55,66,68,74,82,83,85,86) MR. M K BORO (R-9,14,29,37,44,47,48,60,75,77,80,81) MR. M AGARWALLA (R-10,17,27,34,49,52,57,59,65,67,73,78) MR. R HAZARIKA MR. J ROY MR. H S BORAH MR. C CHAKRAVARTY MS J DAS (R-9,14,29,37,44,47,48,60,75,77,80,81) MS R MAHANTA (R17) MS T DUTTA (R17) MS P GOGOI (R17) MD BAKKAR ALI SC, EDUCATION SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION SC, ELEM. EDU MR. S H RAHMAN (R-6) MR. D A KAIYUM (R-6) MR J ISLAM (R-6) SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE SC, ELEM. EDU SC, FINANCE
26	WP(C)/620/2018 FIXED	NARENDRA PRATAP SINGH AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS MR. M ALI	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION SC, ELEM. EDU MR. S H RAHMAN (R-6) MR. D A KAIYUM (R-6) MR J ISLAM (R-6) SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
27	WP(C)/3322/2021 FIXED	PARVIN ANOWARA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A ISLAM	SC, ELEM. EDU MR. S H RAHMAN (R-6) MR. D A KAIYUM (R-6) MR J ISLAM (R-6) SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
28	WP(C)/5028/2021 FIXED	AFRUZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
	WITH I.A.(Civil)/1093/2022 in WP(C)/5028/2021	NASHIR UDDIN AHMED Versus AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
29	WP(C)/412/2022 FIXED	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, HIGHER EDU MR J ABEDIN (R-6) MR. S C BISWAS (R-6) MR D DEKA (R5) MRS S MALAKAR (R-6) MR N J KUMAR (R5) MS. J GHOSH (R-6) SC, ELEM. EDU GA, ASSAM MR. K GOGOI, CGC (R-9) MR. D F A AHMED MR. J LASKAR MR. M I HUSSAIN (R-8) MR P NAYAK, SC, SSA (R-10) MR. S M RAHMAN (R-8) MR R DAS N. UDDIN (R-8)
30	WP(C)/3865/2022 FIXED	JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 9 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. K GOGOI, CGC (R-9) MR. D F A AHMED MR. J LASKAR MR. M I HUSSAIN (R-8) MR P NAYAK, SC, SSA (R-10) MR. S M RAHMAN (R-8) MR R DAS N. UDDIN (R-8)
	WITH I.A.(Civil)/2759/2022 in WP(C)/3865/2022	SHAMEZ UDDIN Versus JAKIR HUSSAIN KHAN AND 6 ORS.	MR. D F A AHMED MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM

ORDERS

31	I.A.(Civil)/1476/2022 WITH WP(C)/724/2022 (D/O) in WP(C)/724/2022	GUNAJIT BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR	GA, ASSAM
32	WP(C)/3549/2022 B/O	ROHIT DAHAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S SAHU	SC, SEC. EDU.
33	WITH WP(C)/1202/2021	RUNU PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR S BORTHAKUR MR R SENSUA MR. D GOGOI MR D BORAH MR P H KONWAR	SC, SEC. EDU.
34	WP(C)/5695/2022 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MS. S K NARGIS MR. M DAS	SC, SEC. EDU. MD K RAHMAN SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST**

THIS BENCH WIL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/116/2022	MUKUNDA RAY . Versus STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
2	CRL.A(J)/117/2022	SANJIB SAHU Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/118/2022	MONURANJAN GOGOI @ BIRANJAN GOGOI Versus THE STATE OF ASSAM	MR SUPRATIM DEB PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
4	CRL.A(J)/120/2022	PRANJAL HAZARIKA Versus STATE OF ASSAM	MR. K M HALOI LEGAL AID COUNSEL	PP, ASSAM
	WITH I.A.(CrI.)/768/2022 in CRL.A(J)/120/2022	PRANJAL HAZARIKA Versus STATE OF ASSAM	MR. K M HALOI LEGAL AID COUNSEL	PP, ASSAM
5	CRL.A(J)/121/2022	SHRI BINOD PEGU Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
6	CrI.A./321/2022	ANIL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM
	WITH I.A.(CrI.)/769/2022 in CrI.A./321/2022	ANIL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM

7	CrI.A./322/2022	NITUL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE P. MEDHI MS P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/770/2022 in CrI.A./322/2022	NITUL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE P. MEDHI MS P DUTTA	PP, ASSAM
ORDERS				
8	CrI.L.P./27/2018 WITH LCR 4 FILES in CrI.A./712/2018	THE STATE OF ASSAM Versus SRI RAJIB DEWRI	PP, ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA
	WITH CrI.A./712/2018 (Filing Number)	THE STATE OF ASSAM Versus RAJIB DEWRI		
	WITH I.A.(CrI.)/183/2018	THE STATE OF ASSAM Versus SRI RAJIB DEWRI	PP, ASSAM	
9	I.A.(CrI.)/260/2022 WITH LCR 5 FILES in CrI.A./104/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
	WITH CrI.A./104/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
10	I.A.(CrI.)/486/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./208/2022	UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
	WITH CrI.A./208/2022	UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
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9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6895/2022 B/O	HAMANTA KUMAR TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	SC, INDUSTRIES AND COMMERCE
2	WP(C)/7314/2022 FIXED	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM
3	WP(C)/7388/2022 FIXED	MANIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM
4	WP(C)/7432/2022 FIXED	BASANTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	GA, ASSAM
5	WP(C)/7483/2022 FIXED	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	GA, ASSAM SC, AEGCL
6	WP(C)/7590/2022 FIXED	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
7	WP(C)/7623/2022 FIXED	SMITA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	SC, HEALTH
8	WP(C)/7674/2022 FIXED	MURSHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MD. A HASSAN	GA, ASSAM
9	WP(C)/7770/2022	HIRANYA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. R GOSWAMI MR M SARMA MS S DAS MS. N DEVI MS. U BHATTACHARYYA	GA, ASSAM SC, REVENUE
10	WP(C)/7772/2022	MOFIDA KHATUN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM

11	WP(C)/7792/2022	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, PWD
12	WP(C)/7806/2022	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
13	WP(C)/7807/2022 B/O	HARMOHAN CHAKRAVORTY AND 4 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, AG SC, K A A C SC, P H E SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/3225/2022 FIXED in WP(C)/6378/2022 WITH WP(C)/6378/2022	MS. JESHMINA KHATUN Versus AKRAM HUSSAIN AND 3 ORS. AKRAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS M DAS	GA, ASSAM MRS M DAS SC, REVENUE GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
15	WP(C)/7675/2017 FIXED	ABDUL SUBUR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
16	WP(C)/239/2019 FIXED	GOPAL CH. NATH AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	MR R CHAKRAVORTY (R8) GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR D DAS (R8) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.
17	WP(C)/753/2020	HUSSAIN ALI Versus THE STATE OF ASSAM AND 3 ORS	MS S RASUL MR. W RAHMAN	GA, ASSAM
18	WP(C)/3004/2020 FIXED	RANENDRA KUMAR DUTTA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
19	WP(C)/3104/2020 FIXED	PUSHKAR SINGH Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MRS. R DEVI ASSTT.S.G.I.
20	WP(C)/246/2021	ARUNIMA DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS	MD M S ALI	GA, ASSAM MR. N BORAH (R-5) MR H MAZUMDER (R-5) SC, REVENUE
21	WP(C)/277/2021	RITUMONI DEKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K H SAIKIA	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/999/2021	JAGAN VETHA KUMAR @ T JEGAN VETHA Versus THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
23	WP(C)/1032/2021	JONY NARZARY Versus THE UNION OF INDIA AND 3 ORS	MR. B K BHATTACHARJEE MS. D SHARMA MS. N BARMAN MS. P SAHA	MR. S S ROY ASSTT.S.G.I.
24	WP(C)/2021/2021 WP(C) 991/2021(D/O)	DIMPAL DAS AND 2 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS. C DAS MS. P CHAKRABORTY	MR. K GOGOI ASSTT.S.G.I.
25	WITH WP(C)/2223/2021	ANGAD CHAUHAN Versus THE UNION OF INDIA AND 8 ORS	MR A V SINGH MR P R BORA MR W R MEDHI	MR H GUPTA ASSTT.S.G.I.

26	WP(C)/2087/2021	PURNA BASUMATARY AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	ASSTT.S.G.I.
27	WP(C)/2106/2021 FIXED	DHANANJAY RAY AND 18 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	MS. B SARMA ASSTT.S.G.I.
28	WP(C)/2216/2021	GS 182858 M JUNIOR ENGINEER (E AND M) MANE NARAYAN HINDURAO AND 9 ORS. Versus THE UNION OF INDIA AND 10 ORS.	MR. P MAHANTA MS. P SAHARIA	ASSTT.S.G.I.
29	WP(C)/2244/2021	KALPANA DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	MR. K GOGOI MR. C K S BARUAH (R-6) ASSTT.S.G.I.
30	WP(C)/2290/2021 FIXED	MANIK DAS AND 22 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K KONWAR MR A DEY MR M P GOSWAMI	MRS. A GAYAN ASSTT.S.G.I.
31	WP(C)/3952/2021	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	ASSTT.S.G.I.
32	WP(C)/3957/2021	SUJIT KUMAR YADAV Versus THE UNION OF INDIA AND 8 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHAKRAVARTY (r-5 to 9) ASSTT.S.G.I.
33	WP(C)/5521/2021	NIRMALA RONGHANGPI Versus THE STATE OF ASSAM AND 9 ORS	MR H TALUKDAR	SC, PNRD GA, ASSAM SC, AG MR. S K MEDHI MR. A K SAHEWALLA (r-9, 10) MR. W SHARMA (r-9, 10) MR P GOGOI (r-9, 10) SC, KARBI ANGLONG SC, FINANCE
34	WP(C)/5531/2021	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER	MR. A K DUTTA (C.G.C.) MR. S P CHOUDHURY ASSTT.S.G.I.
35	WP(C)/47/2022 FIXED	SOFIA KHATUN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
36	WITH WP(C)/66/2022	HASINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
37	WP(C)/2949/2022 BY SLIP	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE MISS A CHETIA	MR SISHIR DUTTA MS. S. MOCHAHARI SC, A G V B MR. SIDHANT DUTTA
	WITH I.A.(Civil)/1639/2022 in WP(C)/2949/2022	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE MS. A CHETIA	SC, A G V B
38	WITH Cont.Cas(C)/278/2022	RAMESH JARADHARA Versus PANKAJ PALIT	MR. B K BHATTACHARJEE	MR S DUTTA MR. S DUTTA
39	WP(C)/3987/2022 BY SLIP	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
40	WP(C)/4856/2022 FIXED	DILIP SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, REVENUE
41	WP(C)/5173/2022 FIXED	GHANA BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, SOIL CONSERVATION DEPTT.

42	WP(C)/7230/2022 FIXED	PARAG MEDHI Versus UNION OF INDIA AND 3 ORS.	MR. R SARMA MR. K KONWAR	DY.S.G.I.
ORDERS				
43	WP(C)/3661/2022 PART-HEARD, FIXED	NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022	NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
44	WITH WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
45	Cont.Cas(C)/112/2020 B/O	SILPI ROY AND 14 ORS. Versus ANURAG GOEL, IAS AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B GOGOI, SC, HEALTH & FAMILY WELFARE
46	Cont.Cas(C)/501/2022 B/O	MRIGEN SARKAR AND ANR Versus JAYANT NARLIKAR AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MS. M D BORAH MR R B GOSWAMI
47	I.A.(Civil)/1788/2022 WITH WP(C)/3697/2020(D/O) in WP(C)/3697/2020	ASSAM STATE FINANCIAL CORPORATION Versus BHABENDRA NATH SARMA AND 5 ORS.	MR G CHOUDHURY MR. ARIF AHMED	GA, ASSAM MR. B SARMAH SC, FINANCE DEPTT.
48	I.A.(Civil)/3101/2022 FIXED in WP(C)/4127/2021 WITH WP(C)/4127/2021	BAKUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH	SC, PWD
		BAKUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
49	WP(C)/5683/2022 FIXED	KUNTIL BHUYAN Versus THE UNION OF INDIA AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	ASSTT.S.G.I.
50	WP(C)/6839/2022 PERSONAL APPEARANCE, FIXED	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. S S ROY (r-22) SC, I O C
HEARING				
51	WP(C)/2116/2013	BIMAL KR. MALAKAR Versus THE FOOD CORPORATION OF INDIA and 3 ORS	MR.R P SARMAH MR. P N SHARMA MRM R ADHIKARI MR.A R TAHBILDAR MR B KOTAKY	MR.P K ROY MS.K G SARMAH SC, F C I
52	WP(C)/4500/2015 FIXED	M/S ASSAM TUBES and CONDUCTORS LTD. Versus RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
53	WITH WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
54	WITH WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. Versus GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/249/2022 B/O	FIRAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM MR Z HUSSAIN (R-8) MR. M HOQUE (R-8)
MOTION				
2	WP(C)/1282/2021	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 7 ORS	MD H R AHMED MR J ISLAM	SC, PNRD GA, ASSAM
3	WP(C)/2423/2021	BAHARUL ISLAM Versus THE ELECTION COMMISSION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	GA, ASSAM SC, ELECTION COMMISSION.
4	WP(C)/5081/2021	DIPANKAR ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S BORA (SC, DEPARTMENT OF HOUSING AND URBAN AFFAIRS,R- 1,2,5)
5	WITH WP(C)/5001/2021	SMT. ELIZABETH DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
6	WP(C)/5718/2021	ABDUL MANNAN Versus THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
7	WP(C)/7096/2021 B/O	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH I.A.(Civil)/1041/2022 in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
8	Cont.Cas(C)/476/2022	M/S MALINA ENTERPRISE Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	

9	Cont.Cas(C)/548/2022	ABDUS SALAM Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
10	Cont.Cas(C)/563/2022	SUDEM BASUMATARY Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
11	Cont.Cas(C)/580/2022	SAGUFA AHMED Versus SABIR AHMED	MR. D GOSWAMI	
12	Cont.Cas(C)/714/2022	ANOWARA BIBI Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
13	Bail Appln./3217/2022	HIMESH KHARIA @ RIMESH KHARIA AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MS. M AHMED	PP, ASSAM
14	AB/3467/2022	RIYA DAS Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
15	AB/3476/2022	MISBA KHATUN BARBHUIYA AND 6 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
16	AB/3588/2022	AVISHEK DEY Versus THE STATE OF ASSAM	MR B KAUSHIK MR. D DAS MR S SARMAH	PP, ASSAM
17	WP(C)/6880/2022 FIXED	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. N K KALITA MR D DEKA	GA, ASSAM
18	WP(C)/6912/2022 FIXED	TAJUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR J ISLAM MR. A HUSSAIN	GA, ASSAM
19	WP(C)/7223/2022 FIXED	BATCHARAMUKH SOONMOINA YUBAK SANGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR R L CHUTIA	GA, ASSAM
20	WP(C)/7430/2022 FIXED	MOYNA MIYA BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
21	WP(C)/7453/2022 B/O	LONGKIRI TERANG AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	GA, ASSAM SC, K A A C SC, REVENUE
22	WP(C)/7771/2022	POPULAR INDUSTRIAL FOOD PRODUCT AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
23	WP(C)/7775/2022 B/O	GOPAL MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, REVENUE
24	WP(C)/7777/2022	JAY CHARAN DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE
25	WP(C)/7780/2022	NIZAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR R DAS	GA, ASSAM
26	WP(C)/7782/2022	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 2 ORS	MR. D F A AHMED MR. J LASKAR MR R DAS	GA, ASSAM DY.S.G.I.
27	WP(C)/7785/2022 B/O	SHAMEEM AHMED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM
28	WP(C)/7794/2022	PANJUPRATIM PATAR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL

29	WP(C)/7797/2022	LEENA DOLEY Versus THE STATE OF ASSAM AND 4 ORS	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM
30	WP(C)/7799/2022	NABA KUMAR DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG DY.S.G.I. SC, WATER RESOURCE
31	WP(C)/7800/2022	SHYAMANTA MECH Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
32	WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
33	WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
34	WP(C)/7809/2022	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
ADMISSION				
35	W.P.(CrI.)/31/2021	HIMANJAN SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR A ATREYA	GA, ASSAM MR. K K DUTTA (R-4)
36	Review.Pet./2/2022 WITH CRP(IO)/396/2017(D/O)	EMAN @ EMON DUTTA Versus HIMANGSHU DUTTA AND ANR.	MR. D MOZUMDER MR. P BORAH	MR Z MUKIT (R-1) MR. A SATTAR (R-1) S CHOUDHURY (R-1)
37	WP(C)/445/2022	M/S M M CARBON PRODUCTS PVT LTD AND ANR Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR A ATREYA	MR. K N CHOUDHURY, SR. ADV. (R-4) MR D J DAS (R-4) MR. R J DAS (R-4) MR. N GAUTAM (R-4) SC, I O C
38	WP(C)/2498/2022 FIXED	RADIANT ENGINEERING COMPANY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	GA, ASSAM MR. B J TALUKDAR (R4) MR. K BAISHYA (R4) MS P DEVI (R4)
	WITH I.A.(Civil)/3155/2022 in WP(C)/2498/2022	THE MARIANI MUNICIPAL BOARD Versus RADIANT ENGINEERING COMPANY AND ANR F	MR. B J TALUKDAR MR. K BAISHYA MS P DEVI	MR. P J SAIKIA, SR. ADV MR. R S MISHRA
39	WP(C)/4887/2022 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR. R CHOUDHURY	GA, ASSAM
40	WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
41	WP(C)/6551/2022 CAVT. NO.11592/022,	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM MR. M S MONDAL	MR. A F N U MOLLAH MR J ABEDIN (R8, R9, R12, R14) SC, P AND R.D. GA, ASSAM MR H DAS (r-4,16,17) MR. K I MAZUMDER (R8, R9, R12, R14) FOR CAVEATOR
	WITH I.A.(Civil)/3273/2022 in WP(C)/6551/2022	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM	MR. A F N U MOLLAH SC, P AND R.D.
42	WP(C)/7104/2022 FIXED	BHABANANDA DOLEY Versus THE UNION OF INDIA AND 3 ORS	MR. J KALITA	SC, TAXATION MR. B CHOUDHURY, SC STATE GST DY.S.G.I.

43	WP(C)/7561/2022 FIXED	M/S BARUA AND COMPANY PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI	GA, ASSAM
BAIL HEARING				
44	AB/3375/2022	DHAMENDRA GOGOI Versus THE STATE OF ASSAM	MR. A R SHOME MR. S CHAUHAN	PP, ASSAM
ORDERS				
45	W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC
	WITH I.A.(CrI.)/181/2022 in W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. DIPAK SARMA	GA, ASSAM
46	Review.Pet./39/2021 WITH CRP/262/2017 (D/O)	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. R B SAH MR G KAKOTI	MR. S SAHU
47	Review.Pet./34/2022 WITH WP(C)/5739/2015 (D/O)	THE DEPUTY COMMISSIONER, KAMRUP (M) Versus GAUTOM BORO AND 3 ORS.	MR. D BORAH JR. GA, ASSAM	MR. B P SINHA MR. R BORPUJARI SC, FINANCE
48	Review.Pet./135/2022 WITH WP(C)/486/2019 (D/O) FIXED	THE UNION OF INDIA AND 4 ORS Versus EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
49	Review.Pet./158/2022 WITH WP(C)/3394/2018 (D/O)	GAJEN DAS AND 6 ORS . Versus INDIAN BANK 2 ORS .	MR S CHAKRABORTY	MR. S CHAMARIA (1,2,3) MS S CHAKRABORTY (1,2,3)
50	WP(C)/5469/2022	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
51	WP(C)/6959/2022 B/O	AFZAL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, P AND R.D. GA, ASSAM MS. M D BORA, SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022

20) MR. Y S MANNAN

05-12-2022

To 05-12-2022

21) MR. S BANIK

06-12-2022

To 06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3065/2022 in WP(C)/5107/2022	FAKAR UDDIN AND ANR Versus ABDUL MAZID AND 8 ORS.	MR R DHAR MD. A MATLIB	SC, SEC. EDU. GA, ASSAM MR. R GOSWAMI
	WITH WP(C)/5107/2022	ABDUL MAZID AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. N DEVI MS. U BHATTACHARYYA	SC, SEC. EDU. GA, ASSAM MR R DHAR (r-5,6) MD. A MATLIB (r-5,6) MR B C MUCHAHARY (r-5,6)
2	I.A.(Civil)/3120/2022 in WP(C)/7301/2021	SMTI MANJU SAIKIA Versus ARUN BHERUAH AND 4 ORS	Mukesh Sharma	SC, ELEM. EDU MR J PAYENG
	WITH WP(C)/7301/2021	ARUN BHERUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG	SC, ELEM. EDU GA, ASSAM Mukesh Sharma
3	I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
	WITH WP(C)/5914/2022	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5)
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/3121/2022 in WP(C)/5700/2022	HIRALAL BORA Versus ASSAM PUBLIC SERVICE COMMISSION AND 4 OTHERS.	MR K H CHOUDHURY	SC, SEC. EDU.
	WITH WP(C)/5700/2022	HIRALAL BORA Versus THE STATE OF ASSAM AND ANR	MR K H CHOUDHURY MR S MUKTAR	SC, SEC. EDU.

5	I.A.(Civil)/3192/2022 in Cont.Cas(C)/500/2021	ABDUL ODUD BARBHUIYA AND 4 ORS Versus BIJOYA CHOUDHURY,	MR. M KHAN MR A K DAS J. AKTAR	MR. R MAZUMDAR MR. U SARMA MR. U SARMA
	WITH Cont.Cas(C)/500/2021	ABDUL ODUD BARBHUIYA AND 4 ORS Versus B KALYAN CHAKRABORTY AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. D SAIKIA MR. R MAZUMDAR MR. U SARMA
6	I.A.(Civil)/3303/2022 in Cont.Cas(C)/428/2022	ANOWAR HUSSAIN AND 6 ORS. Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR. F	MD. S ALOM MS. A BEGUM MR. M S ALAM	
	WITH Cont.Cas(C)/428/2022	ANOWAR HUSSAIN AND 6 ORS. Versus BHARAT BHUSHAN DEV CHOUDHURY	MD. S ALOM MS. A BEGUM MR. M S ALAM	
7	I.A.(Civil)/3304/2022 in Cont.Cas(C)/506/2017	SARADA TALUKDAR Versus PREETAM SAIKIA and 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	MR. B CHOUDHURY
	WITH Cont.Cas(C)/506/2017	SARADA TALUKDAR Versus PREETAM SAIKIA and 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MRS. P BHARADWAJ MR. T N SRINIVASAN	MR. D SAIKIA (R-1) MR. K K DUTTA (R-1) MR. B CHOUDHURY R MR. A DEKA (R-3)(R-4)
8	I.A.(Civil)/3417/2022 in Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. Versus DILIP CHANDRA NATH AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
	WITH Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. Versus DILIP CHANDRA NATH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
	WITH Cont.Cas(C)/230/2019	GOPALJI MISHRA AND 9 ORS. Versus DILIP CHANDRA NATH AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY MRS. A GAYAN ASSTT.S.G.I. SC. ASSAM UNIVERSITY
10	I.A.(Civil)/3444/2022 in Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus PABAN KR. BORTHAKUR, IAS	MR. K N CHOUDHURY	

WITH
Cont.Cas(C)/496/2019

ALL B.T.A.D. SCHOOL MOTHER
TEACHERS' ASSOCIATION AND ANR.
Versus
ALOK KUMAR, IAS AND ORS.

MR. K N CHOUDHURY
MR P SARMA

MS M HAZARIKA
MR. D SAIKIA
MR. D SAIKIA
MR. D MOZUMDER
MR S M T CHISTIE
MR S M T CHISTIE
MR. B CHOUDHURY (R11,
r-14)
MR. A K BHUYAN
MS. B BHUYAN
MR. S BORA
MR. S BORA
MR. S P BHATTACHARJEE
MS. R B BORA
MS. R B BORA
MR R DHAR
MR. R MAZUMDAR
MR. P K BORAH (R2)
MR. B GOGOI (r-17)
MS. N CHOUDHURY
MR P NAYAK
MR P NAYAK
MS. P PATHAK
MR. M BORAH
MR B KAUSHIK
MR B KAUSHIK
MS. S KHOUND
MR. K P PATHAK (R2)
MR. S BISWAS
MS. Y S PHOM
MR A TALUKDAR
SC, WPT AND BC
SC, BTC

WITH
I.A.(Civil)/895/2020
in Cont.Cas(C)/496/2019

ALL B.T.A.D. SCHOOL MOTHER
TEACHERS ASSOCIATION AND ANR.
Versus
KUMAR SANJAY KRISHNA, IAS

MR P SARMA

ADMISSION

11	WP(C)/299/2015	MD. ABDUL ROFIQUE and 54 ORS, Versus STATE OF ASSAM and 3 ORS,	MR.C BARUAH MR.B CHOUDHURY MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	SC, ELEMENTARY EDUCATION
12	WP(C)/548/2015	DIJU KUMAR NATH and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.C BORUAH MR.R K TALUKDAR MRR K NEOG	SC, ELEMENTARY EDUCATION(R1-R4)
13	WP(C)/3195/2015	SANJIB LAHAN and 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
14	WP(C)/190/2016	MD. ZAHED ALI and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.L BORAH MS.J DAS MR.H DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
15	WP(C)/4655/2016	PABITRA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R K DUTTA MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION
16	WP(C)/6675/2016	RAUNAK HUSSAIN and 10 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.Y S MANNAN MR.S MUNIR MS.S GOHAIN	SC, ELEMENTARY EDUCATION
17	WP(C)/1084/2018	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, SEC. EDU. MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. M GOGOI

	WITH I.A.(Civil)/3378/2018 in WP(C)/1084/2018	SATYAJIT BORA Versus PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGHAIN
18	WP(C)/4656/2019	SUMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S B LASKAR MR. H A LASKAR	GA, ASSAM
19	WP(C)/6732/2019	BAPAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N NATH MR. D THAKUR MR. A K DUTTA MR. S SUTRADHAR MR. S SHARMA MS. D DEKA MS. D DEKA	SC, SEC. EDU.
20	WP(C)/1350/2020	SABIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASIN	SC, HIGHER EDU SC, APSC MS. P BHATTACHARYA (R-6) MR B P BORAH (R-5) MR. A BORUA (R-6) MR P J DUTTA (R-5) MR B S DEKA (R-6) MR R S RONGHANG
21	WP(C)/1482/2021 WITH WP(C)/6896/2018(D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
22	WP(C)/1843/2021	JAHIRUDDIN MOLLA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS MR. M J DAS	SC, ELEM. EDU
23	WP(C)/5982/2021	ABDUL MAZID Versus THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	SC, SEC. EDU. MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7)
24	WP(C)/6618/2021	NIRANJAN DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA B KUMAR MS D DUTTA	SC, EDU SC, BTC
25	WP(C)/6884/2021	AJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
26	WITH WP(C)/6838/2021	ARUN KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
27	WP(C)/6950/2021	MEHRUN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. S D SAIKIA	SC, SEC. EDU. MR. P BOIRAGI (r-6,7) MR. S J SARMAH (r-6,7) SR. GA, ASSAM
28	WP(C)/2839/2022 B/O	SHOHID ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR J ISLAM	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (r-7) MR. B HUSSAIN (r-7) MR A HAQUE (r-7)
29	WP(C)/3758/2022 B/O	FATEMA NARGIS CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, HIGHER EDU MR. S P CHOUDHURY (R-6) MR. A DHAR (R3, R4) MISS S ROY (R3, R4) MD F FARIDI (R3, R4) MR K BISWAKARMA (R-6) MS B DEVI (R-6) SC, U G C

30	WITH WP(C)/6244/2022	SMT. FATEMA NARGIS CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HIGHER EDU MR B D DAS MR. SAILENDRA DEKA MR H K SARMA MR. A K DUTTA (R4) MR. B PURKAYASTHA (R4) MR. B ZAMAN (R4) MS. J BORO MR J DAS MR S BORA MR. H R DAS SC, U G C
31	WP(C)/4301/2022 B/O	DR. RAMA PRASAD BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
32	WP(C)/4600/2022	MANORANJAN BHATTACHARJYA Versus THE STATE OF ASSAM AND 4 ORS	MR. R N D SARMA MR. A DHAR MD F FARIDI	SC, SEC. EDU. GA, ASSAM
33	WP(C)/5040/2022 B/O	J M NAKIB LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, HIGHER EDU MR. S C KEYAL MR. A Y CHOUDHURY MR M DEY SC, ASSAM UNIVERSITY
34	WP(C)/5068/2022	SUNIL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
35	WP(C)/5325/2022	AKAN KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
36	WP(C)/6796/2022 CAVT. NO.11582/022,	WAJ UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, SEC. EDU. GA, ASSAM MR. A DEKA (r-5,6) MR. S DAS FOR CAVEATOR
ORDERS				
37	WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
38	WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
39	WP(C)/6113/2016	RAJEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MR.M K NEOG MR.M K DUTTA	SC, ELEMENTARY EDUCATION SC, FINANCE
40	Review.Pet./131/2018 WITH WP(C)/3952/2018(D/O)	THE STATE OF ASSAM Versus SMTI PHULESWARI DOLEY	MR. D SAIKIA MR S M T CHISTIE MR. N SARMA	
41	Review.Pet./147/2018 WITH WP(C)/4853/2013 (D/O) WITH REVIEW PET./137/2015(D/O)	SRI RAHIMUDDIN AHMED Versus GOBINDA CH. KALITA AND 3 ORS	MR. B J TALUKDAR MR. P TALUKDAR	SC, SEC. EDU.
42	Cont.Cas(C)/373/2020	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 3 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA
43	Cont.Cas(C)/50/2021	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. D SAIKIA (R-1,2) MR. S BORA

44	Cont.Cas(C)/142/2021 B/O	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MS. P K DEVI MR K BISWAKARMA MS B DEVI MR H J SAIKIA MR. S. J. SARKAR	MR. D SAIKIA MR. N J KHATANIAR MR. K K DUTTA
	WITH I.A.(Civil)/1897/2022 in Cont.Cas(C)/142/2021	ARUN SAIKIA Versus PREETOM SAIKIA AND 2 ORS.	MRS P RAI MR H BEZBARUA	SC, EDU
45	Cont.Cas(C)/499/2021	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
46	Review.Pet./155/2022 WITH WP(C)/301/2014(D/O)	ARABINDA BORO Versus THE UNION OF INDIA AND 3 ORS.	MR. P J PHUKAN MR P P PHUKAN	DY.S.G.I.
47	Cont.Cas(C)/202/2022 FIXED	PROSENJIT GHOSH AND 17 ORS. Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA	MR. R MAZUMDAR MR. N J KHATANIAR
48	Cont.Cas(C)/425/2022 B/O	KANAK CHANDRA BORA Versus DR. BIJAYA CHOUDHURY AND 4 ORS.	MR. A GANGULY MR T CHHETRI	
49	Cont.Cas(C)/447/2022 B/O	ABDUL MAZID PRODHANI Versus SMT. BIJOYA CHOUDHURY, ACS AND ANR.	MR. M R KHANDAKAR	MR. M R LASKAR (R2) MR B KAUSHIK (R2)
50	I.A.(Civil)/2175/2022 in WP(C)/2655/2022	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, FINANCE SC, FINANCE DEPTT.
	WITH WP(C)/2655/2022	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
51	I.A.(Civil)/3045/2022 WITH WP(C)/5896/2022(D/O) in WP(C)/5896/2022	ABDUL MAZID AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N K KALITA	SC, ELEM. EDU GA, ASSAM
<u>STAY MATTERS</u>				
52	WP(C)/4910/2022	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	SC, SEC. EDU. GA, ASSAM
53	WP(C)/4934/2022	ARJUN SINGH (MINOR) AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022

13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

1 I.A.(Civil)/3275/2022
in Cont.Cas(C)/277/2019

AGARWAL STORE AND ANR.
Versus
SIDDHARTH SINGH AND 4 ORS.

MR H DAS
MS A ROY

WITH
Cont.Cas(C)/277/2019

AGARWAL STORE AND ANR.
Versus
SIDDHARTH SINGH AND 2 ORS.

MR H DAS
MS KEWI
MR D KHAN

ADMISSION

2 WP(C)/5635/2017
PART-HEARD, FIXED

JABUL AHMED
Versus
ASSAM POWER DISTRIBUTION CO.
LTDAPDCL and 6 ORS.

MR.S DAS
MR.M DUTTA
MR.P HAZARIKA

MR.N J DUTTA
SC, APDCL

3 WP(C)/2751/2016
PERSONAL APPEARANCE, FIXED

M/S. G.R. TRADERS and ANR.
Versus
THE STATE OF ASSAM and 5 ORS.

MR.P D NAIR
MR G ALAM
MR. L MOHAN
MR.H ROHMAN
B BHATTACHARYYA
MR.D NAG

GA, ASSAM
SC, P H E
SC, FINANCE

WITH
WP(C)/2756/2016

M/S S.B. ENTERPRISE and ANR.
Versus
THE STATE OF ASSAM AND 15 ORS

MR.P D NAIR
MR G ALAM
MR. L MOHAN
MR.H ROHMAN
MR.D NAG

GA, ASSAM
SC, FINANCE
SC, P H E

5 WP(C)/4764/2018

RALO TAYAM AND 49 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. S C BISWAS
MS. K L R YANTHAN
MS A DAS
MR R KARIM
MS. J GHOSH

GA, ASSAM
SC, FOREST
SC, A S E C

6 WP(C)/4788/2018

JJAR ALI AND 58 ORS.
Versus
STATE OF ASSAM AND 2 ORS.

MR. Y S MANNAN
MR. T HUSSAIN
MS. M BHATTACHARYYA
MS. N BARUAH

GA, ASSAM
MR. R BORPUJARI
SC, REVENUE

7	WP(C)/8498/2018 FIXED	BORSHA BORTHAKUR AND ANR. Versus IDBI BANK AND 2 ORS.	MR. S MITRA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR. P MAJUMDAR	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
8	WP(C)/4163/2019	BIPUL CHANDRA DAS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA	MS. ARUNDHATI BORA GA, ASSAM MS. D S NEOG SC, G M D A
9	WP(C)/5650/2020 FIXED	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MR. M A I HUSSAIN (p-2) MD. R ALI (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. S R RABHA MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
10	WP(C)/1452/2021	BABUL AHMED SODIOL AND 112 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAIN MR. R PHUKAN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.
11	WP(C)/2039/2021 FIXED	JALAL UDDIN BARBHUIYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, PGCI LTD.
12	WP(C)/6542/2021 FIXED	JOYANTA MAIBANGSA @ JOYANTA HOJAI Versus THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI Mukesh Sharma
13	WP(C)/7392/2021	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
14	WP(C)/555/2022	KANISKA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	R SARMAH MR J BORAH MS M KAKOTY	SC, HIGHER EDU
15	WP(C)/965/2022	ANIL KUMAR GUPTA Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
16	WP(C)/2556/2022	ABDUL SUBBUR BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM S I AKAND
17	WP(C)/2730/2022	M/S CHILARAY INDIA (PVT) LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. R K BHATRA MR. B D DEKA MR. A SAIKIA MR A BHATRA	GA, ASSAM SC, ECI SC, NATIONAL HEALTH MISSION
18	WP(C)/3025/2022	AYAT BANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. MR. A K HUSSAIN, (R.Nos 6 to 15) MR A HAQUE, (R.Nos 6 to 15) MR. B HUSSAIN, (R.Nos 6 to 15)

19	WP(C)/3263/2022	UTTAM LAL GUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.
20	WP(C)/4122/2022 FIXED	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM
	WITH I.A.(Civil)/1905/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/2501/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR	GA, ASSAM SC, AFDC
21	WP(C)/4122/2021	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
22	WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI MR. S B LASKAR MR. H A LASKAR	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)
	WITH I.A.(Civil)/1501/2022 in WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC
23	WP(C)/5920/2021	SAHABUDDIN Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) MS G BORA (R-6) MS. B TALUKDAR (R-6) MR K PUJARI GA, ASSAM MR. S B LASKAR MR. H A LASKAR SC, AFDC
24	WP(C)/5552/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AFDC
25	WP(C)/4469/2022	ASHANUR KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM
26	WP(C)/4687/2022	SURAT ALI SHEIKH Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
27	WP(C)/4831/2022	RASHEDA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
28	WP(C)/4917/2022	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM MR. S BARUAH, SC, PCB, ASSAM MR. S K GHOSH (r-9) MS F AHMED (r-9) MR. R R Gogoi, SC, FOREST DEPTT. (R-1) MR B DEORI, GA, ASSAM SC, FOREST

29	WP(C)/4962/2022	PRADYUT BARUA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1)
30	WP(C)/5052/2022 WITH WP(C)/4839/216(D/O), FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
	WITH			
31	WP(C)/1357/2015	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
32	WP(C)/5889/2022	M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
	WITH			
33	WP(C)/5844/2022	M/S RDR ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
34	WP(C)/5931/2022	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. P J BARMAN MS. S. MOCHAHARI MR. S DUTTA MR P KALITA MR S DUTTA	SC, CO OP GA, ASSAM MR. S P ROY (R6) JYOTISH DAS (R6)
	WITH I.A.(Civil)/3168/2022 in WP(C)/5931/2022	MRINAL KR. SAIKIA Versus SRI PARESH CHANDRA HALOI AND 4 ORS.	MS. M BHATTACHARJEE	
	WITH I.A.(Civil)/3170/2022 in WP(C)/5931/2022	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR A DASGUPTA MR P KALITA	SC, CO OP GA, ASSAM
35	WP(C)/6613/2022	SANJIB GOGOI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
		<u>ORDERS</u>		
36	Review.Pet./180/2019 WP(C) 1230/16(D/O)	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	DR. A SARAF DR. A SARAF MR P BARUAH MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR. N N DUTTA MR P K BORA MR P K BORA B SARMA MR. G. DUTTATRAY
37	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
	WITH			
38	Cont.Cas(C)/339/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. B GOGOI (R-5) MR. P K MUNIR (R4) MR P NAYAK (R-5) MS. S CHUTIA (R3) MR A CHALIHA (R-5) MR. P KAKATI (R3) MR A V SINGH (r-4) MR W R MEDHI (r-4)

39	Cont.Cas(C)/583/2020	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
	WITH			
40	Review.Pet./37/2022 WITH WP(C)/1036/2020(D/O) CAVT. NO. 00612/022,	THE STATE OF ASSAM AND 3 ORS. Versus BANAJIT BARMAN AND ANR.	MR. D P BORAH	MD S HOQUE (R-1) MR. S BARMAN FOR CAVEATOR
41	I.A.(Civil)/1105/2020 WITH WP(C)/5686/2013 (D/O) WITH WP(C)/4393/2013(D/O) in WP(C)/5686/2013	SMTI PRITI BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. T BARUAH	MR. D DAS SR. ADV GA, ASSAM MR. R BORPUJARI, SC, REVENUE(R-1,2,4) MR S KHOUND MR. U B SARMA SC, REVENUE
42	I.A.(Civil)/1394/2021 in Review.Pet./7054/2021	BIDUR CHANDRA RAY Versus JITESH CHANDRA BHAKAT AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
	WITH Review.Pet./7054/2021 (Filing Number)	BIDUR CHANDRA RAY Versus JITESH CHANDRA BHAKAT AND 4 ORS. B	MS. P SAHARIA	
43	Review.Pet./177/2022 WITH WP(C)/8386/2019 (D/O) WITH WP(C)/6453/2019(D/O)	BABUL ROY Versus T.N. MANNEN AND 12 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, NHIDC SC, KARBI ANGLONG
44	Cont.Cas(C)/263/2022	GAURI KALITA Versus BISWADEEP DAS AND 4 ORS.	MR. N J KHATANIAR	MR. D SAIKIA MS. R B BORA MR. P N GOSWAMI (r-2) MR M HOQUE MR. R R Gogoi MR. R R Gogoi
45	Cont.Cas(C)/275/2022	ANJAN KUMAR DAS AND ANR Versus GAURI SANKAR DAS	MR. M J GOGOI	MR D KALITA MR. D NATH
46	Cont.Cas(C)/277/2022	BHABEN BHARALI Versus BIBHASH MODI AND ANR	MR. B K DAS MR H P GUWALA MR. H P NEOG	MR. R DHAR
47	Cont.Cas(C)/300/2022	M/S ASEAN AGENCIES Versus SUNIL SHARMA AND ANR	MRS. P GOSWAMI MS N SAIKIA	MR. K GOGOI
48	Cont.Cas(C)/545/2022	MONUJ HASNU @ MANOJ HASNU Versus TENZING RONGPI @ TENSING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
	WITH			
49	Cont.Cas(C)/531/2022	PASING DAULAGUPU @ PASING DAULAGUPHU Versus TENZING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
50	WP(C)/1669/2022	SAIFUDDIN AHMED Versus THE COLLECTOR AND ANR	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
51	I.A.(Civil)/1743/2022 in WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, FOREST
	WITH WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	MR D BARUAH (R-4) MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, FOREST
52	I.A.(Civil)/2944/2022 in Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	

	WITH Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
53	WITH Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	
54	WITH I.A.(Civil)/2941/2022 in Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus ANURAG KR. GOYEL AND ANR.	MRS A BUJARBARUAH	
	WITH I.A.(Civil)/2945/2022 in Cont.Cas(C)/14/2022	ATUL BASUMATARY Versus ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	
55	WITH Cont.Cas(C)/14/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
	WITH I.A.(Civil)/3292/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM
	WITH WP(C)/6571/2022 CAVT. NO. 10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
56	WITH I.A.(Civil)/3398/2022 FIXED in WP(C)/6726/2022	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
	WITH WP(C)/6726/2022	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
57	WITH I.A.(Civil)/3435/2022 FIXED in WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
	WITH WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
58	WP(C)/4406/2022 CAVT. NO.07272/022,	MONORANJAN DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM MR D J MEDHI (FOR CAVEATOR)
59	WP(C)/4813/2022 B/O	PRADIP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
60	WP(C)/6026/2022 B/O	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM

61	WITH WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
62	WP(C)/7624/2022 FIXED	M/S KRISHNA ENTERPRISES AND ANR. Versus THE UNION OF INDIA AND ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R4, R5) MRS. R DEVI MS. N K DEVI (R4, R5) MR. N ANIX SINGH (R4, R5) DY.S.G.I. SC, SC, IRCTC
63	WITH WP(C)/7138/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. B DEKA (R-1,2,5) DY.S.G.I. SC, SC, IRCTC

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
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8)	MR H DAS	01-12-2022	To	05-12-2022
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10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3308/2022	JAHAR ALI SK AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
2	Bail Appln./3310/2022	DURGESH GUPTA Versus THE STATE OF ASSAM	MR P DAS MS P MISHRA	PP, ASSAM
3	Bail Appln./3311/2022	MAMONI CHOUDHURY Versus THE STATE OF ASSAM	A CHOUDHURY MR A A AHMED MS M DAS	PP, ASSAM
4	Bail Appln./3312/2022	SWAPAN KR. KUNDU Versus THE STATE OF ASSAM	MR A RAZZAK	PP, ASSAM
5	Bail Appln./3314/2022	PUJA THAPA AND ANR Versus THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
6	Bail Appln./3315/2022	BABUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
7	Bail Appln./3317/2022	BISHNU TUMUNG Versus THE STATE OF ASSAM	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN	PP, ASSAM
8	Bail Appln./3328/2022	NUR ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
9	Bail Appln./3334/2022	ANUPAM MALI Versus THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
10	Bail Appln./3335/2022	AFJAL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
11	Bail Appln./3337/2022	ABDUL HASIM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

12	Bail Appln./3340/2022	MD. SAIJUDDIN ASMOD Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
13	Bail Appln./3341/2022	WASHIM KHAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
14	Bail Appln./3342/2022	RAGHUNATH PATIR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
15	Bail Appln./3343/2022	RAHMAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY	PP, ASSAM
16	Bail Appln./3346/2022	MD RAFIUL AHMED Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
17	Bail Appln./3347/2022	MOINUL ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
18	Bail Appln./3348/2022	HANNAN SK @ ABDUL AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY MR Z RAHMAN MR S PRODHANI	PP, ASSAM
19	Bail Appln./3351/2022	IKRAMUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
20	Bail Appln./3354/2022	JAHANUDDIN ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
21	Bail Appln./3356/2022	AZAD ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<u>MOTION</u>				
22	Crl.Pet./1024/2022 FIXED	ABDUS SALAM SHEIKH Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. S K DAHAL	PP, ASSAM
23	Crl.Pet./1204/2022 FIXED	MOBARAK ALI @ MUBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR D MEDHI	PP, ASSAM
24	Crl.Pet./1218/2022	SHIVAM YADAV Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
25	Crl.Pet./1221/2022	MD. GOL MAHAMMAD HOQUE @ NIKU Versus THE STATE OF ASSAM	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MR R HUSSAIN	PP, ASSAM
26	Crl.Pet./1225/2022 B/O	MANOJ SHRINATH MAURYA Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM
27	Crl.Pet./1226/2022 B/O	ANIL KUMAR YADAV Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM
28	AB/3589/2022	KULDEEP SAIKIA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
29	AB/3592/2022	BELLAL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. Y SIKDAR MR. D J DAS	PP, ASSAM

30	AB/3593/2022	AMIRAN NESSA AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
31	AB/3599/2022	MD. KHURACHED ALI @ MD. KHURSED ALI AND ANR Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
32	AB/3602/2022	JOINUDDIN SHEIKH AND 6 ORS Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
33	AB/3605/2022	ROFIJUL HOQUE @ MD. RAFIJUL HOQUE Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
34	AB/3606/2022	TAFIKUDDIN AHMED Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
35	AB/3608/2022	YAKUB KHAN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
36	AB/3611/2022	BONGPI BEYPI @ RUPJILI BEYPI AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	

BAIL HEARING (BA)

37	Bail Appln./2936/2022 FIXED	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
38	Bail Appln./3031/2022 FIXED	BUDHI SAMBYO Versus THE STATE OF ASSAM	MR D MAZUMDER MR. S BISWAS MS D DEVI	PP, ASSAM
39	Bail Appln./3109/2022 FIXED	PANKAJ THAKUR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
40	Bail Appln./3124/2022 FIXED	PARESH KALITA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
41	Bail Appln./3143/2022 FIXED	NAZIR UDDIN @ NAZIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	PP, ASSAM
42	Bail Appln./3156/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
43	Bail Appln./3163/2022 FIXED	AJIT SINGHO AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	
44	Bail Appln./3170/2022 FIXED	RAFIKUL ISLAM @ BABU AND ANR. Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
45	Bail Appln./3171/2022 FIXED	BISWAJIT DUTTA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
46	Bail Appln./3184/2022 FIXED	RUPANTA BARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM

BAIL HEARING

47	AB/4216/2021 FIXED	BIMALA PATGIRI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
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48	AB/2364/2022 FIXED	FAZLUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
49	AB/2436/2022 FIXED	BHABESH RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
50	AB/2723/2022 FIXED	WAJED ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
51	AB/2896/2022 FIXED	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
52	AB/2981/2022 FIXED	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH I.A.(CrI.)/647/2022 in AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
53	AB/3012/2022 WITH OFFICE NOTE, FIXED	AZIZULLAH KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM
54	AB/3047/2022 FIXED	KURBAN ALI AND 24 ORS. Versus THE STATE OF ASSAM	MS. P BORAH	MR. D SARMAH S. J. SAHARIAH PP, ASSAM
55	AB/3166/2022 FIXED	ALI AKABBAR KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
56	AB/3241/2022 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MD J ALOM MR. M ISLAM	PP, ASSAM
57	AB/3250/2022 FIXED	JUWEL BARUAH Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
58	AB/3255/2022 FIXED	FARIDA YASMIN AND 4 ORS Versus THE STATE OF ASSAM	MR. A K AHMED K SHIKDER	PP, ASSAM
59	AB/3273/2022 FIXED	CHANDRANI CHAKRADHARA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
60	AB/3305/2022 FIXED	MD. SAIFU ALI @ SAIFUDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
61	AB/3319/2022 FIXED	FARUK ABDULLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
62	AB/3363/2022 FIXED	NAVANIL GOSWAMI Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH	PP, ASSAM
63	AB/3365/2022 FIXED	JIYABUR RAHMAN Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
64	AB/3377/2022 FIXED	DR. DIBYA DOLEY Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	MR. K BORUAH PP, ASSAM
65	AB/3420/2022 FIXED	RAJIBUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

66	AB/3430/2022 FIXED	JIABUR RAHMAN BARBHUIYA @ JIAUR RAHMAN AND 8 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	MR. A R SIKDAR MR. A MANNAF MR. M H TALUKDAR PP, ASSAM
<u>ORDERS</u>				
67	Crl.Pet./1112/2022 FIXED	LOHIT DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
68	I.A.(Civil)/3217/2022 WP(C) 3217/2022(D/O), FIXED in WP(C)/2055/2020	KANDARPA KUMAR SARMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. U C RABHA MR. S KHOUND	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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8)	MR H DAS	01-12-2022	To	05-12-2022
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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3179/2022 WITH OFFICE NOTE, FIXED	SAROJ SARMA Versus THE STATE OF ASSAM	MR B D DAS MS. N BARUAH MS. N BARMAN MR. H R DAS	PP, ASSAM
BAIL HEARING				
2	AB/2772/2022	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
ORDERS				
3	I.A.(CrI.)/585/2020 AB/1553/2020 (D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
HEARING				
4	CrI.Rev.P./274/2022 WITH LCR, PART-HEARD	AMINUL HOQUE Versus SHORIFUL ISLAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. N UDDIN MR. M ISLAM
5	MACApp./126/2014 WITH LCR, FIXED	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MS.B SHARMA MR.D K NATH MS.Y DEKA	MS. R R SARMAH BARUAH (R1) MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
6	WITH MACApp./127/2014 WITH LCR	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MR.D K NATH MS.B SHARMA	MS. R R SARMAH BARUAH (R1) MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)

	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
7	WITH MACApp./128/2014 WITH LCR	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	MS. R R SARMAH BARUAH (R1) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
8	MACApp./94/2015 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI LALITA DEVI and 5 ORS	MS.R D MOZUMDAR	MR. C BORUAH (R-1) MR. S SAIKIA (R-2) MR. R K BHATRAR-2 MR. A ACHARYA(R-3 & 5) MS.P HUJURI(R-2) MR. S DUTTA(R-4) MR. R BORO (R-1) MR A BORUAH (R-1) MS. A BORA (R-2) MR.V DEVNATH(R-4)
	WITH MC/1396/2015 in MACApp./94/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI NILAM DEVI and 5 ORS	MS.R D MOZUMDAR MS.B BORAH	
	WITH I.A.(Civil)/2017/2021 in MACApp./94/2015	SMTI LALITA DEVI Versus THE ORIENTAL INSURANCE COMPANY LTD		
9	WITH MACApp./155/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI NILAM DEVI and 4 ORS	MS. R D MOZUMDAR MS. B BORAH	MR. R K BHATRA(R-2) MS. P HUJURI (R-2)
10	MACApp./241/2015 WITH LCR	SMTI RENU BALA DAS Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	MR. A DUTTA (r-1)
11	MACApp./275/2016 WITH LCR, FIXED	SRI LAKHINANDAN BORAH Versus THE NATIONAL INSURANCE CO. LTD and 2 ORS	MS.S KHANIKAR MS.P BARUAH	MR.B K PURKAYASTHA MR. A J SAIKIA MR. A BARUA MR.B BISHAYA MS.K DEKA
12	MACApp./429/2017 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI LAKHANLAL SHAW @ SAHU and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.P SUNDIR-1 MR.D DOLEY(R-2) MR S GUPTA(R-1)
13	MACApp./547/2017 WITH LCR 1 FILE	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3224/2022 FIXED	CHITTARANJAN DUTTA Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
2	Bail Appln./3274/2022	TARUN BASUMATARY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	PP, ASSAM
3	Bail Appln./3309/2022	ABDUL MOTLEAB @ MUTALEB ALI @ BABU Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
4	Bail Appln./3313/2022	JANGSHED ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
5	Bail Appln./3316/2022	NUMAN AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
6	Bail Appln./3318/2022	MD. SAMSUL ALI AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR	PP, ASSAM
7	Bail Appln./3320/2022	NURUL AMIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
8	Bail Appln./3321/2022	MD ASHIK IQBAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	Bail Appln./3322/2022	SHAHIN JAMAL @ SAHIN JAMAL Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY MS S PATAR	PP, ASSAM
10	Bail Appln./3324/2022	SOKMAN FOKIR AND ANR Versus THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM

11	Bail Appln./3325/2022	MOHAN LAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
12	Bail Appln./3327/2022	KAPILUDDIN @ BULAI Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM	PP, ASSAM
13	Bail Appln./3329/2022	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
14	Bail Appln./3331/2022	RUPJYOTI BORDOLOI AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
15	Bail Appln./3336/2022	MOHD. SOHAIL Versus THE UNION OF INDIA	MS G DEKA MS. K KALITA	SC, DRI
16	Bail Appln./3338/2022	UDIP DUTTA Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MR. S BORAH	PP, ASSAM
17	Bail Appln./3339/2022	RUPALI BORAH @ BORUAH Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
18	Bail Appln./3344/2022	ANOWAR HUSSAIN @ BIHARI Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
19	Bail Appln./3345/2022	MANUJ PEGU Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
20	Bail Appln./3349/2022	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
21	Bail Appln./3350/2022	MD. DELBOR HUSSAIN Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
22	Bail Appln./3352/2022	KIMJULLY KHONGSAI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
23	Bail Appln./3353/2022	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	PP, ASSAM
24	Bail Appln./3355/2022	MD. SARFORAS ANSARY Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
25	Bail Appln./3357/2022	ASHRAFUL SK Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM

MOTION

26	AB/3556/2022	JAHIDUL ISLAM @ MD. JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A MOBARAQUE S A AKIB	PP, ASSAM
27	AB/3585/2022	HASANUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
28	AB/3586/2022	DHANANJAY BORO Versus THE STATE OF ASSAM	G UDDIN MS ANNA K P H. DAIMARY	PP, ASSAM
29	AB/3587/2022	MD. JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
30	AB/3590/2022	PALLAB SAIKIA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR. P C R DAS	PP, ASSAM

31	AB/3596/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. R BORA Mr. A Baruah	PP, ASSAM
32	AB/3598/2022	MD. NEKIBUR RAHMAN @ MD. NAKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS MR. J BARMAN	PP, ASSAM
33	AB/3601/2022	SOFIQU ALOM CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
34	AB/3603/2022	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
35	AB/3604/2022	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
36	AB/3610/2022	MD. AINUL HAQUE Versus THE STATE OF ASSAM	MR R BAISHYA	PP, ASSAM
37	AB/3612/2022	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM
ADMISSION				
38	Tr.P.(CrI.)/20/2022 FIXED	PRABHAT RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM
BAIL HEARING (BA)				
39	Bail Appln./2507/2022 FIXED	MOHAMMAD RAQIBUDDIN @ RAQIBUDDIN Versus THE UNION OF INDIA	MR. J ABBAS MR S T ADNAN	SC, DRI
40	Bail Appln./2634/2022 WITH LCR, FIXED	MD BASER SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
41	Bail Appln./2693/2022 FIXED	FOJOR ALI MONDAL Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
42	Bail Appln./2883/2022 WITH LCR, B/O	HARUN RASHID @ MD HARUN ALI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM
43	Bail Appln./2892/2022 WITH OFFICE NOTE, FIXED	NASHIR UDDIN MONDAL @ NASIR UDDIN MONDAL Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM
WITH				
44	Bail Appln./2744/2022	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. M A MONDAL S I AKAND	PP, ASSAM
45	Bail Appln./3027/2022 FIXED	SANKAR SAHA Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
46	Bail Appln./3028/2022 FIXED	SRI DEEPAK @ DIPU SRIVASTAV Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
WITH				
47	Bail Appln./3065/2022	SRI RAJU @ BABATU DEURI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
48	Bail Appln./3063/2022 WITH OFFICE NOTE, FIXED	DILBOR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

49	Bail Appln./3072/2022 WITH OFFICE NOTE, FIXED	ANIL BORAIAK Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM
50	Bail Appln./3084/2022 FIXED	MICHAEL MILI AND 3 ORS Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
51	Bail Appln./3113/2022 WITH OFFICE NOTE, FIXED	DIPAK TAMANG Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
52	Bail Appln./3128/2022 FIXED	JIT MUDOI AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
WITH				
53	Bail Appln./3218/2022	PRANJAL BORUAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
54	Bail Appln./3162/2022 FIXED	BUDHIN GOHAIN Versus THE STATE OF ASSAM	MR. P TALUKDAR MS D ANGANA	PP, ASSAM
55	Bail Appln./3164/2022 WITH OFFICE NOTE, FIXED	RANJAN BRAHMA Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
56	Bail Appln./3174/2022 WITH CASE RECORD, FIXED	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MS M HAZARIKA MR D KHAN	SC, WILD LIFE PP, ASSAM
57	Bail Appln./3175/2022 FIXED	MD ZANAB KHAN Versus THE STATE OF ASSAM	MS M HAZARIKA MR D KHAN	SC, WILD LIFE PP, ASSAM
58	Bail Appln./3200/2022 FIXED	HARESWAR DEKA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
59	Bail Appln./3207/2022 FIXED	ABDUS SABUR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR N ISLAM M M ZAMAN	PP, ASSAM
60	Bail Appln./3208/2022 FIXED	BINITA ROY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
61	Bail Appln./3214/2022 FIXED	DUDUL CHANDRA BORO Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
62	Bail Appln./3221/2022 WITH CASE RECORD AND CASE DIARY, FIXED	NIBEN LANGTHASA Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN	PP, ASSAM
<u>BAIL HEARING</u>				
63	AB/2234/2022 WITH CASE RECORD FIXED	PRATAP PASER Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
64	AB/2796/2022 FIXED	MD. MUKSIDUL ISLAM Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
65	AB/2858/2022 FIXED	RASENDRA CH DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
66	AB/3084/2022 FIXED	REKIB HUSSAIN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. T K MISRA MR. D BORA MR. N MAHAJAN	PP, ASSAM

67	AB/3217/2022 B/O	ALI AHMED Versus THE STATE OF ASSAM	MR. R C DAS MR. C. SHIL MS. R BHATTACHARYYA	PP, ASSAM
68	AB/3366/2022 FIXED	MANJU BARUAH Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR D TALUKDAR MR H RAHMAN MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
69	AB/3390/2022 FIXED	SALIM SHAH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
70	AB/3427/2022 FIXED	BUBUL CHANDRA BORAH Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
71	AB/3437/2022 FIXED	JAHANGIR DHALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM	PP, ASSAM
72	AB/3447/2022 FIXED	SOFIQLUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
73	AB/3453/2022 FIXED	JAMIR ALI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
74	AB/3454/2022 FIXED	MD RAJIFUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
75	AB/3485/2022 FIXED	SHAH ALOM Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA	SC, NF RLY
76	AB/3498/2022 FIXED	SARAT SARMA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/1323/2021 in WP(C)/4239/2018	THE STATE OF ASSAM AND 5 ORS. Versus THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS.		MR. R MAZUMDAR
	WITH WP(C)/4239/2018	THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	GA, ASSAM SC, APSC SC, FOREST

ADMISSION

2	WP(C)/8651/2018 B/O	SYED NAKIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
3	WP(C)/8697/2018	AJIT KUMAR BHATTACHARJYA Versus THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR MR. D BORAH	MR G J SHARMA MR. P P DAS (R6) MR S NATH MR. R AHMED (R6) ASSTT.S.G.I.
4	WP(C)/2545/2019 B/O	BIMAL CHANDRA DAS AND 36 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M. K. DAS, (R-10-14) SC, P H E
5	WITH WP(C)/56/2019	R.K.MANI SANA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MR A DAS MR. B CHETRI SC, P H E
6	WITH WP(C)/1452/2020	RUPALI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS. D PATHAK MS F AHMED	SC, P H E

7	WP(C)/8197/2019	HASIB HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N AHMED MR R A AHMED MR M AHMED	GA, ASSAM SC, IRRIGATION
8	WP(C)/66/2020	ALI HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR H I CHOUDHURY MR A S TAPADAR MR. D HUSSAIN	GA, ASSAM SC, HEALTH AND F W
9	WP(C)/124/2020	MD. INAMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA	MR. P N GOSWAMI, SC, FOREST DEPTT. SC, FOREST
10	WP(C)/867/2020 CONT. CASE(C) 80/17(D/O)	PAHESWARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	GA, ASSAM MR. J HANDIQUE, SC, REVENUE AND DISASTER MANAGEMENT DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT., ASSAM SC, GAD
11	WP(C)/1853/2020 FIXED	PALASH SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
12	WP(C)/2259/2020	JUNUMONI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B HALDAR MR. P THAKURIA MR. S BARMAN	GA, ASSAM SC, HEALTH AND F W
13	WP(C)/3871/2020	JATIN RAJKONWAR AND 6 ORS. Versus UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MR. A D GUPTA MS. B DAS	MR G N SAHEWALLA, (R-2,-3) MR. A K DUTTA MR H K SARMA, (R-2,R-3) MR M SAHEWALLA, (R-2,-3) MS T J SAHEWALLA, (R-2,-3) ASSTT.S.G.I.
14	WP(C)/4393/2020	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR	MR. B DEKA (C.G.C., R1) ASSTT.S.G.I. SC, FINANCE
15	WP(C)/4401/2020	MAHESH CHAND SHARMA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM GA, ASSAM MR. R SARMA (R-6,7) MR. S K MEDHI,CGC MR. K K HANDIQUE (R-6,7) ASSTT.S.G.I. MR. K P GOGOI (R-6,7) SC, UPSC
	WITH I.A.(Civil)/2041/2020 in WP(C)/4401/2020	MAHESH CHAND SHARMA Versus THE UNION OF INDIA AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
16	WP(C)/4765/2020	CT/GD 085130488 BHABANI CHETRY AND 30 ORS Versus UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. D C BORAH ASSTT.S.G.I.
17	WP(C)/5460/2020	UPENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
18	WP(C)/575/2021 B/O	DEBA KALITA Versus THE STATE OF ASSAM AND 10 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, PWD
19	WP(C)/1498/2021	KRISHON KANHIYA SHARMA, FORCE NO. 881140391 ASI/GD Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.

20	WP(C)/1850/2021	SANCHITA BHARALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K KONWAR MR. B SARMA MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY MR M P GOSWAMI	MR. D DAS SR. ADV GA, ASSAM R SARMAH SC, F.T
21	WP(C)/2090/2021	HIMANGSHU ROY AND 39 ORS Versus THE UNION OF INDIA AND 8 ORS	MR F A LASKAR MR. D H MOZUMDER	MS. B SARMA ASSTT.S.G.I.
22	WP(C)/3857/2021 B/O	SRI SASHI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD GA, ASSAM
23	WP(C)/5059/2021	RAKTIM GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
24	WP(C)/6895/2021	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
25	WP(C)/67/2022 B/O	TAPAN DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	GA, ASSAM
26	WP(C)/239/2022 FIXED	THOGESWAR BHORALI Versus THE STATE OF ASSAM AND 8 ORS	MRS. B GOGOI MS M BORAH	MR. A HASSAN, SC, ACCOUNTANT GENERAL (A&E) SC, IRRIGATION SC, FINANCE
27	WP(C)/1113/2022 FIXED	MD. TAJID ALI BEPARI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, P AND R.D. SC, FINANCE
28	WP(C)/2150/2022	HALADHAR HALOI Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	SC, P AND R.D. GA, ASSAM
29	WP(C)/2320/2022	KARUNAKAR BORAH Versus DIBRUGARH UNIVERSITY AND 3 ORS	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA MR K J SAIKIA	MR. D J DAS MS N MAHANTA
30	WP(C)/3018/2022	RANTU BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MS. R M SARMAH	SC, HEALTH
31	WP(C)/4950/2022 B/O	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
32	WP(C)/5206/2022 FIXED	ANIL DEKA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. Y S MANNAN MR. S MUNIR MS N DEKARAJA	SC, GMC
33	WP(C)/5958/2022 FIXED	MINTU KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	GA, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
34	RSA/152/2022 CAVT. NO.08262/022, CAVT./826/2022	AFTAR UDDIN AND ORS Versus ANAM UDDIN 39 ORS	MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	MR. M H RAJBARBHUIYAN MRS. R CHETRI FOR CAVEATOR
	WITH I.A.(Civil)/3124/2022 in RSA/152/2022	AFTAR UDDIN AND ORS Versus ANAM UDDIN AND ORS.	MR. P D NAIR MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	

ORDERS

35	Cont.Cas(C)/686/2019	KIRAN CHANDRA DEKA AND ANR. Versus BIREN PHUKAN AND ANR.	MR. A K SARMA MR H J TAMULI	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (r-2)
36	Cont.Cas(C)/701/2019 B/O	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. J KALITA MR. A SHARIF MS P BARMAN MR. M ALAM	MR. A DAS
	WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
37	WP(C)/2349/2020	USHA RANJAN DUTTA Versus THE UNION OF INDIA AND 4 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI (R-1,2,3,4) ASSTT.S.G.I.
38	Cont.Cas(C)/33/2022	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus PABINDRA KUMAR NATH	MR. M A SHEIKH K U AHMED MS F INTAZ	MR D KALITA MR. D NATH
	WITH			
39	WP(C)/5935/2021	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
40	Review.Pet./175/2022 WITH WP(C)/6721/2018 (D/O), WP(C)/4733/2018 (D/O), WP(C)/3186/2013 (D/O)	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. U K DAS MS. B D SARMAH MR. I DAS MS S SHARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
41	Cont.Cas(C)/317/2022	LALHRILMAWI HMAR AND ANR Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
42	Cont.Cas(C)/413/2022	SPANDAN DAS AND 30 ORS Versus RAKESH KUMAR AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR D KALITA (r-1) MR. D NATH (r-1) MR P SHARMAH (r-3)
43	Cont.Cas(C)/436/2022 B/O	NRIPENDRA KR. DEKA Versus BISHWA DEEP DAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. P N GOSWAMI (r-2) MR. R R Gogoi (r-2)
44	Cont.Cas(C)/457/2022	ANJA BHARAT CHOUHAN Versus GYANENDRA DEV TRIPATHI, IAS	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
45	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4)
46	I.A.(Civil)/3118/2022 in WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	SC, APDCL
	WITH WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	MR. P BHOWMICK MRS R DEKA SC, APDCL
	WITH I.A.(Civil)/950/2021 in WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	SC, APDCL
47	I.A.(Civil)/3367/2022 in CRP(IO)/33/2022	MD. SARULLA KHAN Versus MRIDUL HAZARIKA	MR. S K SINGH	MR. S SAHU

	WITH CRP(IO)/33/2022	MRIDUL HAZARIKA Versus MD. SARULLA KHAN	MR. S SAHU MR. S SAHU	MR. S K SINGH MR B PUSHILAL
48	WITH CRP(IO)/220/2022	MRIDUL HAZARIKA Versus MD. SARULLA KHAN	MR. S SAHU	MR. S K SINGH MR B PUSHILAL
49	I.A.(Civil)/3431/2022 in CRP(IO)/179/2022	BHABESH DAS Versus ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE
	WITH CRP(IO)/179/2022	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
50	WP(C)/5400/2022	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
51	WITH WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD
52	WITH WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
53	WITH WP(C)/5495/2022	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
54	WITH WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
55	WP(C)/5736/2022 FIXED	MANASH PRATIM BARUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022

16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	MACApp./46/2018 (AT 10:30 AM)	MOHENDRA NATH@ MOHEN CH NATH Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	MR H DAS MS J SULTANA	MR S DUTTA MS N MODI MS P DIHINGIA MR. M U MAHMUD (R 3) MS M CHOUDHURY MR. S BIKASH (R2) MR. N BORUAH (R2) MR C SHARMA MR. M ALI (R 3) MR S ISLAM (R 3) MR P K DAS (R 3)
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ADMISSION

2	Crl.A./96/2019 WITH OFFICE NOTE, LCR 5 FILES	SRI MONTU BORAH Versus THE STATE OF ASSAM AND ANR	MR N M HAZARIKA MR. P KATAKEY	PP, ASSAM
3	Crl.Pet./1091/2019 FIXED	SAHER UDDIN @ SAHER ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	MRS. B GOGOI MR. A SARMAH PP, ASSAM
4	Crl.Pet./1267/2019 WITH LCR 1 FILE	DURGESWAR BORUAH Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. B DAS	MR. N UDDIN (R2) MS. M DAS (R2) PP, ASSAM
5	CRP/25/2020 WITH LCR	MUSTAK AHMED Versus AZADUR RAHMAN HAZARIKA	A I AHMED MR A IKBAL MR R BARUAH MR S ALI	MR. R J BORDOLOI R ALI FOR CAVEATOR
6	Crl.Pet./390/2020	SAFIQUL AHMED AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR A R BHUYAN MS. K JAIN	MR. A K AHMED (R-2) MR A AHMED (R-2) PP, ASSAM
7	Crl.Pet./568/2020 WITH LCR 2 FILES	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. S M RAHMAN	MR. M ALI PP, ASSAM
8	Crl.Pet./531/2022 WITH LCR	NILMONI ROY AND ANR Versus THE STATE OF ASSAM AND ANR	MS N BEGUM MS. L WAJEEDA MR. T K DEY MR S GAUTAM	MR. A R SHOME MR A J GHOSH PP, ASSAM

9	Crl.Pet./682/2022 WITH LCR 1 FILE	KABINDRA NARZARY Versus HALIM ALI AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. I A TALUKDAR (r-1,2) MR. B HUSSAIN (r-1,2)
10	Crl.Pet./768/2022 WITH LCR 1 FILE	KABINDRA NARZARY Versus SAHIDUL RAHAMAN AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. I A TALUKDAR MR. B HUSSAIN
11	Crl.Pet./918/2022 B/O	MINTU DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
12	Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
13	Crl.Pet./982/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
14	Crl.Pet./994/2022 WITH LCR 1 FILE, FIXED	RAMCHARAN NATH Versus THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
ORDERS				
15	I.A.(Crl.)/239/2021 PART-HEARD, LCR 4 FILES in Crl.A./210/2018 WITH Crl.A./210/2018	DEOKI NANDAN KANOI Versus THE STATE OF ASSAM AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, A S E B PP, ASSAM
		SRI DEOKI NANDAN KANOI Versus THE STATE OF ASSAM AND ANR	MR K AGARWAL MR. S K KEJRIWAL MS. S KEJRIWAL MR. D K CHOMAL	SC, A S E B PP, ASSAM
16	I.A.(Crl.)/438/2020 WITH LCR 4 FILES in Crl.A./180/2020 WITH Crl.A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
		MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	MR. A SARMA PP, ASSAM
17	Crl.L.P./57/2022 WITH OFFICE NOTE in Crl.A./3062/2021 WITH Crl.A./3062/2021 (Filing Number)	SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR.	MR. D NANDI MS P SARMAH	PP, ASSAM
		SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR. F	MR. D NANDI	
18	Crl.L.P./59/2022 in Crl.A./74/2022 WITH Crl.A./74/2022	HIRANYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K K HANDIQUE	PP, ASSAM
		HIRANYA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K K HANDIQUE MR J C DAS	PP, ASSAM
19	Crl.A./84/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2 WITH	NIRANJAN KARMAKAR Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
20	CRL.A(J)/46/2022 WITH	BHADO URANG @ DINESH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
21	CRL.A(J)/47/2022	TANU URANG Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
22	Crl.A./241/2022 WITH OFFICE NOTE, LCR 2 FILES	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	MR. B DEKA (R-2) MR P DAS(R-2) MR P PRAWAR(R-2) PP, ASSAM

23	Crl.A./267/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(Crl.)/645/2022 in Crl.A./267/2022	JATIN PANGING Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
24	Crl.A./274/2022 WITH OFFICE NOTE, FIXED	JATIN PANGING Versus THE STATE OF ASSAM DAYANANDA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MR. M A MONDAL S I AKAND	PP, ASSAM
25	Crl.Pet./370/2022 WITH LCR 1 FILE	JITU BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
26	Crl.Pet./773/2022 WITH LCR 1 FILE, B/O	PINTU SARKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS C BURAGOHAIN	MR. P K MUNIR MR. A. GAYAN PP, ASSAM
27	Crl.Pet./883/2022 FIXED	DEEPIYOTI DAS @ DIGANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
28	Crl.Pet./1072/2022 FIXED	BIDYA SAGAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR P R SARMA MR D MEDHI B ALI SK	PP, ASSAM
29	Crl.Pet./1075/2022 WITH LCR 1 FILE, FIXED	NEKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MS. N SULTANA	PP, ASSAM
30	Crl.Pet./1076/2022 WITH LCR 1 FILE, FIXED	MD. FIRDUS AHMED AND ANR Versus MD. LUTFUR RAHMAN AND ANR	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
31	Crl.Pet./1095/2022 FIXED	APURBA SARMA Versus THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA	PP, ASSAM
<u>HEARING</u>				
32	Crl.A./210/2009 WITH LCR 8 FILES, P.B.-1	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
33	Crl.A./133/2011 WITH LCR 4 FILES, FIXED	DIPEN RAJKONWAR Versus STATE OF ASSAM	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
34	Crl.A./183/2011 WITH LCR	RAJ NARAYAN DAS, Versus THE STATE OF ASSAM,	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
35	Crl.A./87/2012 WITH LCR 5 FILES	NOOR MOHAMMAD @ MD. NOOR MOHAMMAD ALI Versus STATE OF ASSAM	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	PP, ASSAM
36	Crl.Pet./8/2020 WITH LCR 4 FILES	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND ANR.	MR. S N ADHYAPAK MS. B DAS	MS. M DAS PP, ASSAM
37	Crl.A./126/2021 WITH LCR 2 FILES	KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MR P PRAWAR
<u>STAY MATTERS</u>				
38	Crl.Pet./496/2017 WITH LCR 1 FILE	CHINMOY SAIKIA Versus THE STATE OF ASSAM and ANR.	MR. G CHOUDHURY MR.K K GOSWAMI	MR.Z ALAM(R-2) MR.E U AHMED(R-2) MS.S NAZNEENR-2 MR.N D SARMA(R-2) MR.J JAMIR(R-2) PP, ASSAM
39	Crl.Pet./387/2018 WITH LCR 2 FILES	KANAK DAS AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR D DAS MR. M BARUAH	MR. M RAHMAN (R 2) PP, ASSAM

40	Crl.Pet./798/2018 WITH LCR 1 FILE	ALTAF HUSSAIN CHOUDHURY @ INNUS ALI CHOUDHURY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR B CHAKRAVORTY MR. A NATH MR A RAHMAN	PP, ASSAM
41	Crl.Pet./812/2018 WITH LCR 1 FILE	SIDDHARTHA DASGUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. S AHMED MR. S NEOGI	MR. B BARMAN (R2) PP, ASSAM
42	Crl.Pet./861/2019 WITH LCR 2 FILES	JOGINDAR YADAV Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR MS. S KANUNGOE MR. C S RAY MS N H BEGUM MS. D SHARMA MS. P BORGHAIN	MR G SAIKIA PP, ASSAM
43	Crl.Pet./189/2021	ARUN KUMAR SARMA AND ANR Versus SMT. NIHARIKA GOSWAMI	MR. S K GOSWAMI MR. R SHARMA	MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH
44	Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/371/2021 in Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>			
1 CRP(IO)/80/2021	KAILASH CHANDRA SARMA Versus RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR
<u>BAIL HEARING</u>			
2 AB/2952/2022	AKKEL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED	MR. M A MONDAL (FOR INFORMANT) PP, ASSAM
<u>ORDERS</u>			
3 MACApp./10/2016 WITH LCR	MD AFFAN FAROOQUI Versus THE MANAGER BORMAJAN TEA ESTATE and ANR	MR. A GANGULY MR. A DUTTA	MR S S SHARMA MR. B J MUKHERJEE
4 MACApp./46/2016 WITH LCR	SMTI ANU JHURIA Versus THE UNITED INDIA INSURANCE COMPANY LTD and 2 ORS	MR. A K PURKAYASTHA MR. V K CHOPRA	MR. R C PAUL (R1) MS L DAS (R1)
5 MACApp./63/2016 WITH LCR	ANOWAR HUSSAIN Versus NATIONAL INSURANCE CO. LTD and 3 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	MR.G BOKALIAL(R-2) MR.S ROYR-1 MS.A DAS(R-1) MR.A A HUSSAIN(R-2) MS.A THAKURIA(R-1)
6 MACApp./78/2016 WITH LCR	SRI BIVASH DEY SARKAR Versus MD RAHMAT ULLAH and 2 ORS	MR. S K JAIN MR. B K JAIN MS. P C B NAIR MR. D SHARMA	MS. R D MOZUMDAR (R3) MS J H CHOUDHURY (R1) MS. S ROY (R-3) MR. P A AHMED (R2) MR. M R Z CHOUDHURY (R1) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3) MS. I DAS (R-3) MD. H BHUYAN (R1)
7 MACApp./189/2016 CAVT. NO. 1442/2015	ORIENTAL INSURANCE CO. LTD Versus SRI KEDAR AGARWAL and 4 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MSP DIHINGIA	MR.A R AGARWALA MR T KALITA MR. A KAKATI FOR CAVEATOR
WITH CO/4/2017 in MACApp./189/2016	SRI KEDAR AGARWAL Versus THE ORIENTAL INSURANCE COMPANY LTD	MR.A R AGARWALA	

HEARING

8	MACApp./39/2011 WITH LCR	SATISH NATH, Versus struck off	MR.K R BORA MR.P DEKA MD.ASLAM	MR.S S SHARMA MR.D BARUAH MS.L SARMA
9	MACApp./128/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus BIVA PAUL AND ANR.	MR.B C DAS MS.S ROY	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
10	MACApp./338/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY	MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR.U C RABHA(R-5,6) MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
	WITH I.A.(Civil)/1533/2018 in MACApp./338/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY AND 5 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR. U C RABHA MR. U C RABHA MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
11	MACApp./27/2019 WITH LCR	BIMALA DEVI AND ANR Versus MISS BABY PAUL AND 2 ORS	MR M BEZBARUAH MR. A LAL MS M BAISHYA MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
12	MACApp./63/2020 WITH LCR, FIXED	KALIA KACHARI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. SIDHANT DUTTA (R1)

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3319/2022	SAFIKUL HAQUE @ SAHIL AKHTAR Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED	PP, ASSAM
2	Bail Appln./3323/2022	EMRAN ALI SK @ IMRAN Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R BEGOM MR. A DEB	PP, ASSAM
3	Bail Appln./3326/2022	NILKAMAL CHOUDHURY Versus THE STATE OF ASSAM	MR. M RAHMAN MR R SARKAR	PP, ASSAM
4	Bail Appln./3332/2022	JAYNAL @ JAYANAL ABADIN Versus THE STATE OF ASSAM	MR. N SHARMA MR. B PEGU	PP, ASSAM
5	Bail Appln./3333/2022	MD. ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
MOTION				
6	Crl.Rev.P./468/2022 WITH LCR 2 FILES, FIXED	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	PP, ASSAM
	WITH I.A.(Crl.)/556/2022 in Crl.Rev.P./468/2022	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	PP, ASSAM
7	Crl.Rev.P./565/2022	MANOJ RAJBONGSHI Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. O KITS MS. J BURAGOHAIN	PP, ASSAM
8	Crl.Rev.P./566/2022	JESMIN SULTANA BARBHUYAN Versus SAMSUL ALAM	G UDDIN MS. P ADHIKARI MR A K AZAD	
9	Crl.Rev.P./567/2022 B/O	INDRANI BAROOAH Versus RAJIB BAROOAH	MS. S SARMA MS. N M DEKA	

10	Crl.Pet./1220/2022	SANIARA BEGUM Versus THE STATE OF ASSAM	MR F Z MAZUMDER M. GOLD	PP, ASSAM
11	Crl.Pet./1228/2022	HASINA BEGUM AND 5 ORS Versus CAMILLE BARUA	MR. R ALI H A AHMED MR A S SK	
12	Crl.Pet./1229/2022	BIDYUT BHATTACHARJEE Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	PP, ASSAM
13	Crl.Pet./1230/2022 B/O	MD. KUTUBUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR. M J DAS	PP, ASSAM
14	Crl.Pet./1232/2022	HIMANISH DUTTA @ BIJU DUTTA @ HIMANGSHU DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH	PP, ASSAM
15	AB/3591/2022	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
16	AB/3594/2022	PARAMA PHUKAN Versus THE STATE OF ASSAM	MR H TALUKDAR B R BRAHMA MR. R SARMA	PP, ASSAM
17	AB/3595/2022	MD. GAMIR ALI Versus THE STATE OF ASSAM	MR. J KALITA MS. S. KAR	PP, ASSAM
18	AB/3597/2022	RAJEN THAKURIA Versus THE STATE OF ASSAM	MR. B K DAS MD A H ANSARI	PP, ASSAM
19	AB/3600/2022	RONAK AGARWAL AND 4 ORS Versus THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA	PP, ASSAM
20	AB/3609/2022	SHOHIDUR @ SAHIDUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
ADMISSION				
21	Crl.Rev.P./391/2022	SANJAY MUSHAHARY Versus DIPAMONI MUSHAHARY AND ANR	MR. A MANNAF MD A S ALI	G UDDIN (r-1) MS ANNA K P (r-1) PP, ASSAM
22	I.A.(Crl.)/628/2022 FIXED in Crl.Rev.P./408/2022 WITH Crl.Rev.P./408/2022	SAURAV BARMAN Versus LAKHESWAR BODO LAKHESWAR BODO Versus SAURAV BARMAN	MR. N SHARMA B K SINGHA MR. P K MUNIR	PP, ASSAM MR. N SHARMA B K SINGHA
23	Crl.Pet./1025/2022 FIXED	BIPUL KALITA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	MR. JYOTIRMOY ROY (r-2) MR. R HAZARIKA (r-2) MR T MEELEE (r-2) MR D DAS (r-2) MS E NATH (r-2) PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./3064/2022 FIXED	ABU SALEH AHSANUZ ZAMAN @ SALIM Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
BAIL HEARING				
25	AB/2459/2022 FIXED	MORJIYANA KHATUN @ BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM

26	AB/2702/2022 FIXED	SANTANU KUMAR SARMA @ SANTANU KUMAR SARMAH Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
27	AB/2713/2022 FIXED	AKBAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
28	AB/2905/2022 FIXED	JIVAN DEBNATH AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
	WITH I.A.(CrI.)/637/2022 in AB/2905/2022	JIVAN DEBNATH AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
29	AB/3013/2022 FIXED	KAJI HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY	PP, ASSAM
30	AB/3135/2022	HARSH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
31	AB/3239/2022 FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
32	AB/3247/2022 FIXED	SAHJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR. S DIHINGIA MR. N K KALITA MS M CHANGMAI MR. S DUTTA	PP, ASSAM
33	AB/3251/2022 FIXED	BASTAB BISWAS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
34	AB/3395/2022 FIXED	ABDUR RASID @ ABDUL ROSHID @ ROSHID ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
35	AB/3424/2022 FIXED	AMJAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
36	AB/3439/2022 FIXED	FARUK AHMED @ FARAQUE AHMED Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
37	AB/3440/2022 FIXED	RUBI HAZARIKA Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM

ORDERS

38	I.A.(CrI.)/932/2019 B/O in CrI.Rev.P./11015/2019 WITH CrI.Rev.P./11015/2019 (Filing Number)	POWAL CH. DEORI @ POWEL CH. DEORI Versus MAHENDRA NATH GOGOI POWAL CH. DEORI @ POWEL CH. DEORI Versus MAHENDRA NATH GOGOI (C)	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. A BHATTACHARYYA
39	CRL.A(J)/29/2020 WITH LCR 5 FILES, ONE WEEK	SANAKA LAJONG Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
40	CrI.L.P./37/2022 WITH OFFICE NOTE, LCR 2 FILES in CrI.A./4017/2022 WITH CrI.A./4017/2022 (Filing Number)	NOOR MOHAMMAD SARKAR Versus THE STATE OF ASSAM AND 3 ORS. NOOR MOHAMMAD SARKAR Versus THE STATE OF ASSAM AND 3 ORS. B	MR. A AWAL MR. B HUSSAIN MR. N AHMED MR R A AHMED MR. A AWAL	PP, ASSAM

41	I.A.(CrI.)/510/2022 B/O in CrI.Rev.P./6956/2022	MOUSAM PAUL Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MS B DEVI (R2) MR. P K DEKA (R2) MS R GOSWAMI (R2) MR. R. KARIM (R2) PP, ASSAM
	WITH CrI.Rev.P./6956/2022 (Filing Number)	MOUSAM PAUL Versus THE STATE OF ASSAM AND ANR. -F	MR. D CHAKRABARTY	
42	I.A.(CrI.)/648/2022 WITH LCR 4 FILES, FIXED in CrI.Pet./504/2022	AJEET KUMAR BHADANI Versus THE STATE OF ASSAM,	MR A ISLAM	PP, ASSAM
	WITH CrI.Pet./504/2022	THE STATE OF ASSAM Versus AJEET KUMAR BHADANI	MR. M PHUKAN MR. R R KAUSHIK	MR A ISLAM MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
43	I.A.(CrI.)/651/2022 FIXED in CrI.Rev.P./8739/2022	SADDAM HUSSAIN Versus RUKSANA UDDIN	MD. S ALOM MS. A BEGUM MR. M S ALAM	
	WITH CrI.Rev.P./8739/2022 (Filing Number)	SADDAM HUSSAIN Versus RUKSANA UDDIN (F)	MD. S ALOM	
44	I.A.(CrI.)/722/2022 IN AB/2528/2022 (D/O). in AB/2528/2022	M/S KRISHNA SALES AGENCY Versus BHAIRAB BHUYAN AND ANR.	MR G N SAHEWALLA MRS. S S BAWARI MR M SAHEWALLA MR H K SARMA	MR. I CHOUDHURY MR R L CHUTIA
45	I.A.(CrI.)/737/2022 in CrI.A./7554/2019	DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR. B A CHOUDHURY
	WITH CrI.A./7554/2019 (Filing Number)	DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI		
	WITH I.A.(CrI.)/783/2019	DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR	MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS
HEARING				
46	CrI.Rev.P./487/2014 FIXED	SPONDON KASHYAP Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM
	WITH CrI.M.C./974/2014 in CrI.Rev.P./487/2014	SPONDON KASHYAP Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM
47	CrI.Rev.P./129/2020 WITH LCR 3 FILES, FIXED	NARAYAN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MS. M RABHA	MR. S MUNIR (R-2) MR. S MUNIR (R-2) MS N ISLAM (R-2) MS. L ISLAM (R-2) MS. L ISLAM (R-2) PP, ASSAM
STAY MATTERS				
48	CrI.Pet./1132/2018	M/S. TEA MECH (INDIA) AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM

49	Crl.Pet./751/2019 WITH LCR 3 FILES	SANJIT KALITA AND ANR. Versus THE STATE OF ASSAM AND ANR. (A)	MS. I GOHAIN MS. R DEKA MR M SARMA	MR D TALUKDAR (R2) MR P CHOUDHURY (R2) MS B GOSWAMI (R2) PP, ASSAM
50	Crl.Pet./592/2020 WITH LCR 1 FILE	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	MR. A K BHUYAN (r-2) MS. N CHOUDHURY (r-2) MR. M BORAH (r-2) MR. A KHOUND (r-2) MS B BORA (r-2) MR J DAS (r-2) PP, ASSAM MR N K DEV NATH (r-2)
51	Crl.Pet./118/2021	SAROJ SARMAH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
	WITH			
52	Crl.Pet./380/2021	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM
53	Crl.Pet./200/2021 WITH LCR 1 FILE	MD. TULA MIYA @ TULA ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	MR A ALI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
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8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
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17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)
AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/129/2022	BISHA BARMAN AND 3 ORS Versus SYEDUR ZAMAN AND 7 ORS	MR. SURAJIT DAS MR. P P DAS	
2	CRP/130/2022	M.K. MASHIUDDIN AHMED Versus DR. GAZI GIASUDDIN AHMED	MR Z MUKIT MR. A SATTAR	MS F AHMED (FOR CAVEATOR) MR. T ISLAM (FOR CAVEATOR)
3	CRP(IO)/224/2022 CAVT. NO.08702/022, FIXED	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS Versus ON THE DEATH OF SRI PARESH CHANDRA DAS HIS LEGAL HEIRS BHANU DAS AND 2 ORS	MR. S P ROY JYOTISH DAS	MR D KALITA MR. K KALITA
4	CRP(IO)/267/2022	DIPAK RANJAN PATGIRI Versus FARIDA YASMIN	MR. D SAHU MR. R S MISHRA MS M GOGOI	
5	CRP(IO)/296/2022	MAINA SK @ MAYNA SK Versus MARAJAL HOQUE AND 15 ORS	MR. R BARUAH MR. A IKBAL MRS. M NATH	
6	CRP(IO)/297/2022	SAHJAHAN ALI Versus ON THE DEATH OF IBRAHIM SHEIKH , HIS LEGAL HEIRS AND ORS.	MR. A BARUAH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
ADMISSION				
7	CRP(IO)/248/2019 FIXED	BANKIM CH. PAUL AND 2 ORS. Versus DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI	MR. A J DAS MR P DEKA MR B SARMAH MR G RENGMA
8	CRP/49/2020 FIXED	DIKEN CH. BORO Versus SOBITA DOLOI	ALHAJJ INAM UDDIN MR. A ALAMGEER MR. A ALAM	

9	FAO/41/2022 WITH LCR	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MS. N CHOUDHURY MR A. ALI MS R P AHMED	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN
	WITH I.A.(Civil)/2192/2022 in FAO/41/2022	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MR A. ALI N. CHOUDHURY	
10	RFA/44/2022	NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	
11	FAO/58/2022	MANSUR ALI AHMED Versus SANTOSHI AGARWALLA AND ANR.	MR Z KAMAR MR. A BISWAS MS S AHOM	
	WITH I.A.(Civil)/3583/2022 in FAO/58/2022	MANSUR ALI AHMED Versus SANTOSHI AGARWALLA AND ANR.	MR Z KAMAR MR. A BISWAS MS S AHOM	
12	MACApp./477/2022 FIXED	THE COMMANDING OFFICER, 99 APO AND ANR Versus RATNESWAR GOGOI (B)	MR. S K MEDHI	
	WITH I.A.(Civil)/2380/2022 in MACApp./477/2022	THE COMMANDING OFFICER, 99 APO AND ANR. Versus RATNESWAR GOGOI	MR. S K MEDHI	
13	MACApp./799/2022 FIXED	SHRIRAM GENERAL INSURANCE CO. LTD. Versus DONDI DHOR BORAH AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3401/2022 in MACApp./799/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus DONDI DHOR BORAH AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
14	MACApp./820/2022	GOBINDA RAM BARMAN Versus TANTUL MALAKAR AND 4 ORS.	MR. A R AGARWALA	
15	MACApp./821/2022	KASTURI DUTTA Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	
16	MACApp./822/2022	MANJU DUTTA Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	
17	MACApp./823/2022	RAMKRISHNA RAY AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR M CHOUDHURY	
18	MACApp./824/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LID. Versus FAIJUL HOQUE@FAIZUL HOQUE@HOQUE AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3580/2022 in MACApp./824/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LID. Versus FAIJUL HOQUE@FAIZUL HOQUE@HOQUE AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
19	RSA/39/2022	NOGEN LAHON Versus SRI LASU PROJA AND 2 ORS.	MR. R PHUKAN MR. T BARUAH MR. T BARUAH MS D CHHETRI MS A DAS MS A DAS	

	WITH I.A.(Civil)/672/2022 in RSA/39/2022	NOGEN LAHON Versus SRI LASU PROJA AND 2 ORS. F SRI GAUTAM CHANDRA CHANDA Versus SRI NARAYAN CHANDRA DAS AND 4 ORS	MR. T BARUAH MS D CHHETRI MS A DAS MR. S SAHU MS R BORAH	
20	RSA/131/2022			
21	RSA/178/2022	MOIN UDDIN LASKAR AND ANR . Versus ISMAIL ALI LASKAR AND 4 ORS .	MR. J LASKAR MR R DAS	
	WITH I.A.(Civil)/3548/2022 in RSA/178/2022	MOIN UDDIN LASKAR AND ANR . Versus ISMAIL ALI LASKAR AND 4 ORS .	MR. J LASKAR MR R DAS	
22	RSA/179/2022	PRAFULLA BORA Versus JONAKI DEVI	MR. A R SHOME MR B PUSHILAL	
<u>ORDERS</u>				
23	MACApp./224/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3201/2012 in MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
24	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
25	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	

26	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
27	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
28	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
29	WITH MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
	WITH I.A.(Civil)/934/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HAJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/936/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HAJURI	MR. R GOSWAMI

	WITH I.A.(Civil)/937/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
30	MACApp./228/2012 FIXED	NATIONAL INSURANCE CO. LTD. Versus SRI HARI CHANDRA NATH AND ORS	MR. A J SAIKIA MR.R SARMA MR. D MAZUMDAR MR.B DEORI MR G S BORO MS.T SAIKIA	
	WITH MC/3251/2012 in MACApp./228/2012	NATIONAL INSURANCE CO. LTD. Versus SRI HARI CHANDRA NATH AND ORS	MR.R SARMA MR. D MAZUMDAR MR.B DEORI MS.T SAIKIA	
31	RSA/250/2017 B/O	SRI PIJUSH KANTI SAHA and 3 ORS Versus ON THE DEATH OF AZIMUDDIN @ TAZIMUDDIN SK HIS LEGAL HEIRS SAKINA BEWA and 18 ORS	MRG P BHOWMIK MR D KALITA MS.M KALITA MS.P CHETIA	MR.G N SAHEWALLA(Sr.Adv.)(R- 18&19) MR.P K DEKA(R- 18&19) MS.B SARMAR- 18and19 MS.S KATAKI(R- 18&19) MD.ASLAM(R- 18&19)
32	I.A.(Civil)/1259/2019 in RSA/4038/2019	MUSLEM ALI AND 2 ORS. Versus MD. AJJUR RAHMAN AND 12 ORS.	MR. A. AHMED MR F U BARBHUIYA	MR. M K SARMA (R-1,2,3) MS. S K NARGIS MS. T SOM (R-1,2,3) MR H DAS (R-1,2,3) MS N DAS MS. A MESEN
	WITH RSA/4038/2019 (Filing Number)	MUSLEM ALI AND 2 ORS Versus MD AJJUR RAHMAN AND 23 ORS		
	WITH I.A.(Civil)/2434/2019	MUSLEM ALI AND 2 ORS. Versus MD. AJJUR RAHMAN AND 12 ORS.	MR. A. AHMED	
33	CRP(IO)/48/2020 B/O	MUKTINATH SONOWAL (CHUTIA) Versus SARIFAT ALI AND ANR.	MR. M KHAN MR. R J BORDOLOI MR. A BURAGOHAIN MR. A BURAGOHAIN MR. R ALI	MR. B J GHOSH (r-1) MR H RAHMAN (r-1) MR. B HAZARIKA (r-1)
34	CRP/46/2022 CAVT. NO.04112/022, WITH LCR, FIXED	SANT LAL MINDA Versus SMTI. DAXA VYAS AND ANR	MR. S P ROY JYOTISH DAS	MR Z MUKIT MR. A SATTAR S CHOUDHURY
	WITH I.A.(Civil)/3406/2022 in CRP/46/2022	SANT LAL MINDA Versus SMTI. DAXA VYAS AND ANR	MR. S P ROY JYOTISH DAS	MR. A SATTAR
35	CRP(IO)/79/2022 FIXED	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR D C NATH (r-3 to 18, 20) MRS. S ROY (R-21 TO 28) MR. C SHARMA (r-3 to 18, 20)
	WITH I.A.(Civil)/3100/2022 in CRP(IO)/79/2022	NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. Versus SHAHIDUR RAHMAN AND 33 ORS	MR. C BORUAH	GA, ASSAM MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH I.A.(Civil)/3125/2022 in CRP(IO)/79/2022	THE STATE OF ASSAM AND ANR. Versus SHAHIDUR RAHMAN AND 5 ORS		MS. R CHOUDHURY

36	WITH WP(C)/3336/2021	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS. R CHOUDHURY MD. I H KHAN MS S S ZIA	GA, ASSAM MR. S K SAHARIAH (R-8,9) MR D C NATH (R-8,9) MR. D NATH (R-7) MR. K K PARASAR (5,6) MR. C SHARMA (R-8,9) MR D KALITA (R-7) MS A BHUYAN (R-7) SC, REVENUE
37	CRP(IO)/262/2022 FIXED	TRIBENI PRASAD KANU Versus GANESH KANU AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. R. KARIM	
38	I.A.(Civil)/1417/2022 in MACApp./5392/2022	PRANKRISHNA PATHAK Versus DIVISIONAL MANAGER/REGIONAL MANAGER NATIONAL INSURANCE CO. LTD. AND 3 ORS.	MR. N K KALITA	MR. K D SARMA
	WITH MACApp./5392/2022 (Filing Number)	PRANKRISHNA PATHAK Versus DIVISIONAL MANAGER/REGIONAL MANAGER NATIONAL INSURANCE CO. LTD. AND 3 ORS. E	MR. N K KALITA	
39	I.A.(Civil)/2762/2022 in CRP/70/2022	MADHAB CHANDRA DAS Versus MRIDUL BHUYAN AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MS. G P SHAHI M KALITA
	WITH CRP/70/2022	MADHAB CHANDRA DAS Versus MRIDUL BHUYAN AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. R ALI MS. G P SHAHI M KALITA
40	I.A.(Civil)/3228/2022 WITH LCR in MACApp./172/2022	KANIKA DEKA AND ANR. Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MS. P BHATTACHARYA MR. A KHAN	MRS L SHARMA MS JONA TALUKDAR
	WITH MACApp./172/2022	UNITED INDIA INSURANCE CO. LTD. Versus KANIKA DEKA AND 3 ORS.	MRS L SHARMA MR. K K BHATRA MS JONA TALUKDAR	MS. P BHATTACHARYA (r- 1,2) MR. A KHAN (r-1,2)
41	I.A.(Civil)/3266/2022 WITH LCR in MACApp./49/2021	NIRMALA DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD.	MR D MONDAL MR G S BORO	MS. R D MOZUMDAR MR. A J SAIKIA MR. A J SAIKIA MR. R GOSWAMI MS. C MOZUMDAR MS. P BORTHAKUR MR D DEKA
	WITH MACApp./49/2021	NATIONAL INSURANCE CO. LTD. Versus NIRMALA DEVI AND 5 ORS.	MR. A J SAIKIA MR G S BORO	MS. R D MOZUMDAR MR. R GOSWAMI MS. C MOZUMDAR MS. P BORTHAKUR MR. S P SHARMA MR D DEKA
	WITH I.A.(Civil)/512/2021 in MACApp./49/2021	NATIONAL INSURANCE CO. LTD. Versus NIRMALA DEVI AND 5 ORS.	MR. A J SAIKIA MR G S BORO	
	WITH CO/6/2022 in MACApp./49/2021	NIRMALA DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 4 ORS.	MR. Z IQBAL MR D MONDAL	
42	I.A.(Civil)/3313/2022 FIXED in RSA/214/2013	SMT. SIKHA DHAR Versus SMT. MANDIRA DAS	MR H K BAISHYA	MR. J LASKAR

	WITH RSA/214/2013	MANDIRA DAS Versus AJIT GHOSH and 5 ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI
43	I.A.(Civil)/3495/2022 in CRP/68/2014	PRANAB KUMAR DAS and ANR. Versus SABITRI NATH AND ORS.	MR. S J SARMAH MS G M THAKUR	MR. R K BHUYAN
	WITH CRP/68/2014	PRANAB KUMAR DAS and ANR. Versus SMT. CHARU BALA DAS and 13 ORS	MR.S J SARMA MR.S N ADHYAPAK	MR. R K BHUYAN (R4B, R4C, R4D, R5) MR A ZAMAN (R4B, R4C, R4D, R5) MR. M KASHYAP (R4B, R4C, R4D, R5)
	WITH I.A.(Civil)/2683/2022 in CRP/68/2014	PRANAB KUMAR DAS AND ANR. Versus SABITRI NATH AND ANR.	MR. S J SARMAH MS G M THAKUR	
	WITH I.A.(Civil)/3494/2022 in CRP/68/2014	PRANAB KUMAR DAS AND ANR. Versus SABITRI NATH AND ANR.,	MR. S J SARMAH MS G M THAKUR	MR. R K BHUYAN
44	I.A.(Civil)/3542/2022 in RSA/14351/2022	SAHMAT ALI Versus ALTAFUDDIN AHMED BARUAH AND ORS .	MR. A CHOUDHURY MR S MUKTAR	
	WITH RSA/14351/2022 (Filing Number)	SAHMAT ALI Versus ALTAFUDDIN AHMED BARUAH AND ORS . E	MR S MUKTAR	
	WITH I.A.(Civil)/14353/2022 (Filing Number)	SAHMAT ALI Versus ALTAFUDDIN AHMED BARUAH AND ORS . E	MR S MUKTAR	
45	I.A.(Civil)/3554/2022 in MFA/10397/2022	UNION OF INDIA . Versus SUNATI BORO AND 3 ORS	MR. K GOGOI	
	WITH MFA/10397/2022 (Filing Number)	UNION OF INDIA . Versus SUNATI BORO AND 3 ORS E	MR. K GOGOI	
	WITH I.A.(Civil)/10398/2022 (Filing Number)	UNION OF INDIA . Versus SUNATI BORO AND 3 ORS E	MR. K GOGOI	
HEARING				
46	MACApp./352/2017 P/H, WITH LCR	NEW INDIA ASSURANCE CO. LTD Versus MRS GURIA SAHANI @ BHUMIKA SINGH and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. M CHOUDHURY(R- 4) MR. A SHARMA (R- 1 & 2) MR. N DAS (R- 1 & 2) MR. S DUTTA (R- 4) MR. C SHARMA (R- 4)
	WITH I.A.(Civil)/1632/2019 in MACApp./352/2017	MRS. GURIA SAHANI @ BHUMIKA SINGH AND ANR Versus NEW INDIA ASSURANCE CO. LTD.	MR. J KALITA MR. N DAS MR D KALITA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
47	RSA/69/2017 CAVT. NO. 1683/2016 WITH LCR, B/O	SMTI BIVA KAKATI and 14 ORS Versus SRI RAMESH CH DAS and 2 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MS.R CHOUDHURY MS.N BEGUM FOR CAVEATOR
48	RSA/244/2018 WITH LCR, B/O	MD KASHEM ALI AND ANR Versus LEGAL HEIRS OF LATE ASIAT ALI	A I AHMED A IKBAL M NATH	MS. R CHOUDHURY (R1.1, R1.5, R1.7, R2, R3.1-R3.4, R4)

STAY MATTERS

49	CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. P K ROYCHOUDHURY MR. JYOTIRMOY ROY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
50	CRP(IO)/126/2021 FIXED	MAHBUB AHMED @ MOULANA MEHBUB AHMED Versus SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
51	CRP(IO)/191/2022 WITH LCR, FIXED	MOSTT JAMELA KHATUN @ JAMELA BEWA @ MOSTT JAMILA KHATUN Versus MOSTT ROUSHANARA KHATUN @ MOSTT ROSHANARA BIBI AND 4 ORS	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	MR. SURAJIT DAS (R1) GA, ASSAM (OP3-OP5) MR A W AMAN (R1) MR SARFRAZ NAWAZ (R1) MR S A BARBHUYAN (R1) MR S T ADNAN (R1)
52	CRP(IO)/247/2022 FIXED	MD. JUBER AHMED Versus SMTI JAGABAI SATNAMI AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA	MR. P D NAIR (R1 TO R8) MR. P D NAIR (R1 TO R8) MR G ALAM (R-4,7) MR G ALAM (R-4,7) MRS. P GOSWAMI MR. H ROHMAN (R1 TO R8) S R A NASER (R-4,7) S R A NASER (R-4,7)

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
9)	MS. S D GUPTA	02-12-2022	To	20-12-2022
10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
14)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
16)	MRS. B GOGOI	05-12-2022	To	16-12-2022
17)	MR. N SHARMA	05-12-2022	To	12-12-2022
18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022